

LOK SABHA

List of Questions for ORAL ANSWERS
Tuesday, December 17, 2024/Agrahayana 26, 1946 (Saka)

(Ministries of Agriculture and Farmers Welfare; Commerce and Industry; Cooperation; Fisheries, Animal Husbandry and Dairying; Heavy Industries; Home Affairs; Panchayati Raj; Rural Development; Social Justice and Empowerment; Steel; Textiles)

(कृषि और किसान कल्याण; वाणिज्य और उद्योग ; सहकारिता; मत्स्यपालन, पशुपालन और डेयरी; भारी उद्योग; गृह ; पंचायती राज ; ग्रामीण विकास; सामाजिक न्याय और अधिकारिता; इस्पात; वस्त्र मंत्रालय)

Total Number of Questions - 20

Per Capita Earning of Farmers

*301. Shri Anand Bhadauria:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- whether the Government is aware that per capita earning of farmers in the country is lower than the minimum wages prescribed;
- if so, the reasons therefor; and
- the details of per capita income of farmers in the country during the years 2023 and 2024, State and year-wise?

Training of Coastal Police

†*302. Shri Dilip Saikia:
Smt. Kamlesh Jangde:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- the details of steps taken by the Government for training and capacity building of coastal police in coastal States/Union-Territories; and
- the details of the steps taken by the Government to modernise and train the coastal police?

Soil Health Quality Degradation

*303. Shri Raja A:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- whether the Government's attention has been drawn towards the concerns expressed by experts that soil quality degradation is affecting 30% of the country's land;
- if so, the details of measures taken/suggested to maintain soil quality for sustainable farming;

- (c) whether any awareness campaign has been launched to arrest the deteriorating soil health by educating the farmers about balanced use of fertilizers, encouraging organic farming and proper soil management practices; and
 (d) if so, the details thereof?

GST on Articles by Cooperative Societies

*304. Shri T R Baalu:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

- (a) whether the States and Cooperative Societies are demanding exemption of articles manufactured by Cooperative Societies from GST and other concessions to improve their commercial viability;
 (b) if so, the details thereof and decision of the Government thereon; and
 (c) the details of financial assistance extended by the Central Government to support the success of Cooperative institutions?

Special Economic Zones in Odisha

*305. Smt. Sangeeta Kumari Singh Deo:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) the number of Special Economic Zones (SEZs) currently operational in Odisha and their contribution to the State's exports;
 (b) whether the Government has proposed to establish more SEZs in Odisha to attract investments in priority sectors like Information Technology, Electronics and Mineral-based Industries, if so, the details thereof; and
 (c) the steps taken/being taken by the Government to address infrastructure and policy challenges faced by existing SEZs in Odisha to enhance their efficiency?

Rural Connectivity in North Eastern Region

*306. Shri Raju Bista:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) the manner in which the Pradhan Mantri Gram Sadak Yojana (PMGSY-III) is expected to enhance rural connectivity in the North-Eastern region, particularly in West Bengal, and the progress achieved so far under the said scheme;
 (b) the details of number of roads in kilometers sanctioned for Darjeeling, Kalimpong and Uttar Dinajpur;
 (c) the anticipated impact of these infrastructural developments on improving access to essential services like healthcare, education and markets in remote rural areas; and
 (d) the specific ways in which improved connectivity through PMGSY-III projects is expected

to foster economic growth, trade, and employment opportunities in the North-Eastern region, supporting the Government's vision of a prosperous Northeast and a developed India (Viksit Bharat)?

Re-entry of Chinese Fashion Brand Shein

*307. Shri Sasikanth Senthil:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government has considered the re-entry of the Chinese fashion brand Shein into the Indian market, following its previous ban in June 2020 due to geopolitical tensions with China;

(b) if so, the details of the steps taken by the Government to ensure that the re-entry complies with India's national security, foreign investment, and data privacy regulations and if not, the reasons therefor; and

(c) the details of measures taken by the Government to safeguard local business interests and ensure fair competition in the retail and e-commerce sector?

Halal Certifications

*308. Dr. K Sudhakar:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether certain countries insist upon Halal certifications with respect to imports from India, if so, the details thereof;

(b) whether such a certification is religious or non-religious in nature and the reasons due to which such certifications are approved in India;

(c) the details of specific steps taken by the Government to ensure the quality of imports into our country;

(d) whether there is any rise in the import of substandard goods into the country, if so, the details thereof;

(e) whether any steps are taken by the Government to ensure that our export-import standards are in line with international certifications, if so, the details thereof; and

(f) whether any steps are taken by the Government to enter into more free trade agreements with other countries or regional blocs and if so, the details thereof?

Swachh Bharat Mission 2.0

*309. Shri Vijayakumar *Alias* Vijay Vasanth:
Shri Manickam Tagore B:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the measures taken by the Government to expedite the remediation of legacy waste dumpsites, considering only 19.43% have been completed;

(b) the details of funds allocated and utilized for the legacy waste management project under SBM 2.0, scheme-wise;

(c) the manner in which the Government addresses health and environmental risks arising from legacy waste dumpsites, particularly in densely populated areas;

(d) the timeline for completing the remediation of all 2,424 legacy waste dumpsites and the key milestones to be achieved;

(e) the reasons for delays in implementing SBM 2.0 and legacy waste management projects;

(f) the manner in which the Government ensures community engagement and participation in waste management initiatives under SBM 2.0; and

(g) the details of steps taken to enhance waste segregation and recycling infrastructure in urban and rural areas?

Patent and Trademark Applications

*310. Shri Sribharat Mathukumilli:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of total number of applications received for obtaining patents and trademarks along with the approvals granted during the last two years;

(b) the details of patent filings and grants received from resident applicants for start ups, MSMEs, higher education institutions, research institutes, and filings from non-resident or foreign entities, sector-wise; and

(c) the details of legal enforceability of the patents granted and the measures in place to protect intellectual property rights effectively?

National Handicapped Finance and Development Corporation

†*311. Shri Jugal Kishore:

Shri Janardan Mishra:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the number of divyangjans provided financial assistance by the National Handicapped Finance and Development Corporation (NHFDC) during the last five years, State-wise including Maharashtra; and

(b) whether the Government has ever reviewed the functioning of NHFDC and if so, the details and the outcome thereof?

Production Linked Incentive Scheme

*312. Shri Mitesh Patel Bakabhai:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the specific strategies taken by the Government towards ensuring that the Production Linked Incentive (PLI) Scheme effectively supports Micro, Small and Medium Enterprises (MSMEs) in achieving the expected investment and production targets across the 14 key sectors, if so, the details thereof; and

(b) the details of the financial allocation towards PLI Scheme for White Goods particularly?

Functioning of Textile Mills

†*313. Shri Rajkumar Roat:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the number of textile mills functioning in Rajasthan, Madhya Pradesh, Chhattisgarh and Gujarat;

(b) the names and number of mills closed at present out of the said mills along with the reasons therefor;

(c) the number of public and private sector mills functioning in Dungarpur and Banswara districts under Banswara Parliamentary Constituency along with the amount of subsidy provided by the Government to the said mills;

(d) whether the Government proposes to restart the said closed mills to address the issue of unemployment in these areas resulting from the closure of mills; and

(e) if so, the time by which the closed mills are likely to be restarted?

Scholarships for BPL Families

†*314. Smt. Delkar Kalaben Mohanbhai:

Shri Gyaneshwar Patil:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the details of number of scholarships provided to the persons of families living Below Poverty Line (BPL) under various schemes during the last three years in Dadra and Nagar Haveli and Madhya Pradesh;

(b) the number of beneficiaries of scholarships under the said schemes during the last three years in Dadra and Nagar Haveli and Madhya Pradesh, scheme and district-wise; and

(c) the measures taken by the Government to run the said schemes smoothly in the country including Dadra and Nagar Haveli and Madhya Pradesh?

Welfare Scheduled Castes

*315. Shri Arun Bharti:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the total funds allocated under various schemes for the welfare of Scheduled Castes (SCs) in the Jamui Parliamentary Constituency during the last five years;

(b) the details of educational initiatives including scholarships, residential schools and skill development programs implemented for the upliftment of SCs in Jamui;

(c) the status of implementation of SC welfare schemes such as Scheduled Caste Sub-Plan (SCSP) and Stand-Up India, specifically in Jamui along with the number of beneficiaries;

(d) whether the Government has identified specific challenges faced by the SC communities in Jamui, such as access to education, healthcare or employment and if so, the measures being taken to address these issues; and

(e) the details of any special projects or plans proposed to improve the socio-economic condition of SCs in Jamui in the coming years?

Benefits to Sagarmitras under PMMSY

*316. Shri Shafi Parambil:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the details and number of Sagarmitras recruited under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) across the country, State-wise;

(b) the details of employment, basic qualification, recruitment process, salary and other benefits provided to the Sagarmitras under PMMSY;

(c) whether the Sagarmitras are remunerated with low salaries, if so, the details thereof; and

(d) whether the Government has any plan to increase their salary and Travelling Allowance (TA), if so, the details thereof?

Silk Samagra 2 Scheme

*317. Dr. Byreddy Shabari:
Shri Appalanaidu Kalisetti:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the details of support provided under the Beneficiary Component of the Silk Samagra-2 scheme, item-wise;

(b) the details of the projects approved under the Beneficiary Component of Silk Samagra-2 in Andhra Pradesh including the specific components implemented in each district, district-wise;

(c) the total funds allocated and disbursed under the Beneficiary Component of Silk Samagra-2 for Andhra Pradesh, and the manner in which these funds have been utilized to support stakeholders in the State;

(d) the number of individuals who have received skill training under the scheme in Andhra Pradesh, compared to the targets set for each district and the impact of such training on local sericulture stakeholders; and

(e) whether any Common Facility Centres and Centres of Excellence have been established in Andhra Pradesh and the manner in which these initiatives are contributing to improving silk production, market linkages and development of the sericulture sector in the State?

Export Policy for Agricultural Products

*318. Shri Rajabhau Parag Prakash Waje:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government is aware of the frequent changes in the export policy for grapes, onions and pomegranates and its impact on farmers and exporters;

(b) if so, the reasons for the frequent changes in the export policy for these products, and the measures being taken to provide a predictable and consistent policy framework;

(c) the details of the export incentives, procedures, and regulations governing the export of grapes, onions and pomegranates and whether these are being reviewed to simplify and streamline the export process;

(d) whether the Government proposes to provide stable export incentives, simplify export procedures and reduce the time and cost of exporting agricultural products, particularly for farmers and exporters in Nashik district, if so, the details thereof; and

(e) the details of steps taken/being taken by the Government to promote the export of grapes, onions and pomegranates and to increase India's foreign exchange earnings from the export of these products?

Achievements under DILRMP

*319. Shri Manoj Tiwari:

Shri Madhavaneni Raghunandan Rao:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government has made any achievements under the Digital India Land Records Modernization Programme (DILRMP), if so, the details thereof;

(b) the details of measures taken by the Government for achieving 100% digitization of land records across all States and UTs; and

(c) the impact of the digitalisation of the land records on resolution of property disputes in rural areas?

Setting up of Millet Research Institute

†*320. Shri Ummeda Ram Beniwal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has proposed to set up a Millet Research Institute in Barmer district of Rajasthan and if so, the present progress in this regard and the time by which it is likely to be completed;

(b) whether the Millet Research Institute has been announced and approved;

(c) if so, the budget allocated and spent for the said purpose;

(d) whether the Government proposes to set up a cumin seed Mandi in Barmer as Rajasthan produces 52 per cent of total cumin production in the country and out of which maximum produced i.e. 80 per cent is from Barmer and Jaisalmer Parliamentary Constituency of western Rajasthan and cumin is taken to Unja Mandi, Gujarat for processing and selling this is 300 km away which involves an expenditure of Rs.2500/- to Rs.3000/- per quintal;

(e) if so, the time by which the same will be set up and if not, the reasons therefor; and

(f) whether the Government proposes to set up a cumin, isabgol processing unit in Barmer keeping in view the production capacity of cumin-isabgol and the requirements of farmers and if so, the time by which the same will be set up?

New Delhi
Monday, December 16, 2024/
Agrahayana 20, 1946 (Saka)

UTPAL KUMAR SINGH
SECRETARY-GENERAL

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Remarks

LOK SABHA

List of Questions for WRITTEN ANSWERS
Tuesday, December 17, 2024/Agrahayana 26, 1946 (Saka)

(Ministries of Agriculture and Farmers Welfare; Commerce and Industry; Cooperation; Fisheries, Animal Husbandry and Dairying; Heavy Industries; Home Affairs; Panchayati Raj; Rural Development; Social Justice and Empowerment; Steel; Textiles)

(कृषि और किसान कल्याण; वाणिज्य और उद्योग ; सहकारिता; मत्स्यपालन, पशुपालन और डेयरी; भारी उद्योग; गृह ; पंचायती राज ; ग्रामीण विकास; सामाजिक न्याय और अधिकारिता; इस्पात; वस्त्र मंत्रालय)

Total Number of Questions - 230

Carbon Emission in Steel Industry

†3451. Smt. Bharti Pardhi:
Shri Shashank Mani:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

- whether the carbon emission is one of the major issues of the steel industry in the country;
- if so, whether reducing the carbon footprint of the steel industry is one of the major objectives of the National Steel Policy;
- if so, the details thereof and the steps taken so far to reduce the carbon emission of steel industry;
- whether the Government has laid down any roadmap to reduce the carbon emission of the steel industry in the country;
- if so, the details thereof and the steps taken so far by the Government to meet the target within the timeline;
- whether the Government has taken any steps towards decarbonization and improvement of resource efficiency in the steel sector, if so, the details thereof including the specific initiatives undertaken; and
- the progress made so far in achieving the goals of decarbonization and enhanced resource efficiency in the sector?

Infrastructure in Forensic Laboratories

3452. Shri Kripanath Mallah:
Shri Magunta Sreenivasulu Reddy:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- the details of the recently approved National Forensic Infrastructure Enhancement Scheme along with the extent to which the scheme is of relevance in the context of the new criminal laws in force;
- the details of total number of Central Forensic Science Laboratories (CFSLs), State Forensic Science Laboratories (SFSLs) and Regional Forensic Science Laboratories (RFSs) in the country, State-wise including Andhra Pradesh;

(c) the total number of vacancies in the CFSLs, SFSLs, RFSLs in the country, State-wise including Andhra Pradesh;

(d) the total number of pending matters before each CFSLs, SFSLs, RFSLs, in the country, State-wise including Andhra Pradesh; and

(e) whether the Government has taken any steps to reduce pendency before forensic laboratories during the last five years and if so, the details thereof?

Welfare and Profiling of Sewer and Septic Tank Workers

3453. Shri Kuldeep Indora:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government has prepared any data about the sewer and septic tank workers and if so, the details thereof;

(b) whether it is also a fact that most of these workers belong to Scheduled Caste, Scheduled Tribe or Other Backward Classes;

(c) if so, the remedial measures being taken to reverse this trend; and

(d) the present status of the National Action for Mechanized Sanitation Ecosystem (NAMASTE) to stop the death of these workers due to hazardous cleaning and ensure the safety of sanitation workers?

Increasing ODOP Exports

3454. Shri Putta Mahesh Kumar:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of the total value and quantity of ODOP products exported from India during the last five years in a State/district-wise including Eluru in Andhra Pradesh;

(b) the details of the steps undertaken by the Government during the last five years to incentivise States to step up exports of ODOP products across India;

(c) whether the Government has considered inviting foreign companies to invest in developing and upgrading the necessary infrastructure to increase the export of ODOP from India, if so, the details thereof; and

(d) whether the Government has carried out any training/skill development initiative/plan/scheme to increase the export of ODOP products, if so, the details thereof and list of events under such initiative/plan/schemes carried out in Andhra Pradesh, especially in Eluru district during the last five years?

Training of Rural Business Owners in e-Commerce Skills

3455. Shri Shashank Mani:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government has data on the number of rural entrepreneurs in Uttar Pradesh who are actively using e-commerce platforms to reach wider markets;

(b) if so, the details thereof including the existing programme, if any, to train rural business owners in e-commerce skills such as digital marketing and online sales; and

(c) whether the Government is planning additional initiatives to promote digital entrepreneurship in rural areas and if so, the details thereof?

Organized and Unorganized Employment

3456. Shri Charanjit Singh Channi:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether the Government has any data on the current total number of villages in the country and the number of villagers engaged in organized employment within them, if so, the details thereof;

(b) whether the increase in the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) budget indicates a rise in the number of people engaged in the unorganized sector, if so, the reasons therefor; and

(c) whether the Government is facing challenges in creating employment opportunities within the organized sector, if so, the steps being taken by the Government to address this issue?

Deep Tech Startups

3457. Shri S Supongmeren Jamir:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether it is a fact that India is now the world's third largest Deep Tech Hub with 480 new ventures established during 2023;

(b) the reasons behind the 77 per cent decline in funding for Deep Tech startups during 2023 as compared to 2022 along with the Government's analysis of the funding challenges faced by the sector; and

(c) the measures proposed by the Government to address the funding crunch and encourage sustained growth in the Deep Tech sector particularly for startups focused on artificial intelligence ?

Chandigarh Administration

3458. Shri Manish Tewari:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Chandigarh Administration ban share-wise property sales on 9th February 2023, when the Supreme Court judgment of 10-1-2023 only restricts converting single units into multiple apartments and registering certain co-owner agreements;

(b) whether it is correct that the Supreme Court judgment does not explicitly ban share-wise property sales;

(c) whether the Government is aware that many Chandigarh residents with property shares cannot sell except to co-owners, devaluing their assets and causing financial hardship for urgent needs like medical treatment or family events; and

(d) the reasons why has the Chandigarh Administration not rescinded the 9th February 2023 notification or sought Supreme Court clarification on whether the 10th January 2023 judgment prohibits share-wise property sales, reasons therefor?

Allocation of Funds per Person for Agriculture and Rural Development

†3459. Shri Arun Kumar Sagar:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the allocation of funds per person for agriculture and rural development particularly in the backward and rural areas during each of the last three years, State and year-wise;

(b) the amount demanded by various State Governments in this regard; and

(c) the amount sanctioned by the Government in this regard during the said period?

Technological Advancements in NER

†3460. Shri Mukeshkumar Chandrakaant Dalal:

Shri Kripanath Mallah:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the thirteen technological advancements made in the handloom sector particularly by the North Eastern Region (NER); and

(b) the benefits accrued thereof?

Employment and Skilling Opportunities to the Youth

3461. Smt. Smita Uday Wagh:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the measures implemented by the Government to provide employment and skilling opportunities to the youth in Maharashtra, particularly in rural and underdeveloped regions;

(b) whether the Government shares details of the key achievements in creating employment and skilling initiatives in Maharashtra during the last three years;

(c) the manner in which the Government ensures that the youth from diverse socio-economic backgrounds in Maharashtra, including those from marginalized communities, benefit from these employment and skilling programmes; and

(d) whether the Maharashtra-specific programmes under the initiatives of the Government aimed at addressing the unique industrial and agricultural needs of the State to boost youth

employment?

Production and Usage of Biofertilizers

3462. Shri Arvind Dharmapuri:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the programmes implemented to promote the production and usage of biofertilizers and organic fertilizers across India in the country;

(b) the data on the production capacity, utilization rates and quality standards of biofertilizers and organic fertilizers over the past three years, State/UT-wise; and

(c) the number of quality testing laboratories established, funds allocated for them and the test results reported across States during this period?

Production Linked incentive Scheme

3463. Shri Khagen Murmu:
Shri Ananta Nayak:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether the Government is aware that there is growing need of steel in the country for construction, automotive and defence industry and if so, the details thereof;

(b) whether the Government has launched a new Production Linked Incentive Scheme (PLI) in order to encourage and boost the production of steel in the country and if so, the details thereof;

(c) whether the Government has any proposal to set up a new steel production unit in the State of Odisha during the current financial year and if so, the details thereof;

(d) the performance of the steel sector in FY25 and whether there has been any growth in comparison to previous years; and

(e) the impact of steel sector in other sectors such as construction, automotive and defence, the data on production, consumption and rise in domestic demand for steel?

Closure of Jute Mills

3464. Shri Tariq Anwar:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the number of jobs have been lost due to the closure of the Jute Mills in Bihar during last ten years;

(b) whether the Government considering restoring jobs by reopening and utilizing these mills to their full capacity; and

(c) whether the RBHM Jute Mill in Katihar was closed due to a lack of equipment upgrades and machine renovations and if so, the details thereof?

Assistance for setting up of Startups

†3465. Shri Lumba Ram:
Shri Dilip Saikia:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) the number of startups currently operating in the country, State/UT-wise;
- (b) whether the Government is providing any kind of assistance to youths of the country including Jalore Sirohi of Rajasthan to set up new startups;
- (c) if so, the details thereof;
- (d) the roles being played by startups in employment generation and the economic development of the country;
- (e) whether the startups are playing an important role in economic development and giving a distinct to the States; and
- (f) if so, the details thereof, State/UT-wise including North-Eastern States and Rajasthan?

Impact of Climate Change on Agriculture

†3466. Shri Brijendra Singh Ola:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the farmer's crops have been damaged due to cyclone Biparjoy, heatwaves and rising temperatures in the country;
- (b) if so, the details of the assessment thereof, State-wise;
- (c) whether there is continuous climate change in the country and if so, the details thereof;
- (d) whether the Government is taking any measures to tackle the situation of climate change and strengthen agriculture; and
- (e) if so, the details thereof?

Widening Trade Deficit

3467. Shri V K Sreekandan:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) whether it is a fact that India's trade deficit has widened rapidly in the last several years;
- (b) if so, the trade deficit witnessed during the last two years and the current year, month-wise;
- (c) whether it is also true that the huge imports from China are the main component of the bigger trade deficit;
- (d) whether it is also true that the slowdown in our exports also contributes to the huge trade deficit; and
- (e) if so, the steps proposed to be taken up by the Government in this regard?

Efficiency Awards in Cooperative Sector

3468. Dr. Ganapathy Rajkumar P:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) whether the National Federation to Cooperative Sugar Factories Ltd. giving awards for "Efficiency Awards" in the country, if yes, the details thereof;

(b) if so, the winners in each category for the last three years; and

(c) whether any feedback/improvement is achieved in the fields due to efficiency awards, if so, the details thereof?

Conservation of Endangered Fish Species

3469. Shri Basavaraj Bommai:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether it is true that ICAR has initiated any conservation and livelihood development programmes in Karnataka, particularly focusing on critically endangered fish species in the Cauvery River and if so, the details thereof;

(b) the details of the support and inputs provided to fishers under the Scheduled Caste Sub-Plan (SCSP) and other schemes, including the number of beneficiaries in Karnataka;

(c) whether the Government has evaluated the impact of these initiatives on biodiversity conservation and the livelihoods of fishers in Karnataka and if so, the findings thereof;

(d) whether ICAR-NBFGR plans to expand such conservation and livelihood programmes to other rivers and regions in Karnataka; and

(e) if so, the details thereof and if not, the reasons therefor?

RoSCTL Scheme

3470. Shri Bidyut Baran Mahato:

Shri Janardan Mishra:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the initiatives taken by the Government to support handloom weavers and artisans under the National Handloom Development Programme and the Comprehensive Handicrafts Cluster Development Scheme; and

(b) the manner in which the Rebate of State and Central Taxes and Levies (RoSCTL) Scheme aim to enhance the competitiveness of the textile sector in the country?

Credit Flow in the Cooperative Sector

†3471. Shri Janardan Singh Sigiwal:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) the manner in which the long term loan structure works for credit flow in the Cooperative sector;

(b) whether the farming banks/agricultural banks work in the form of cooperative societies; and

(c) the names of the States across the country where farming banks are functional and the details of the extent of their country-wide presence?

Decline in Steel Exports

3472. Shri K C Venugopal:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether Government has run analysis regarding factors contributing to the decline of year-on-year steel exports;

(b) if so, the details thereof;

(c) the main reasons for decline in steel exports;

(d) whether the Government has taken steps to address the export challenges faced by the industry and enhance its export competitiveness, if so, the details thereof; and

(e) the extent to which these steps are successful?

Incentives under FAME-II Scheme

3473. Shri Vishnu Dayal Ram:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) the details of incentives currently available to Electric Vehicle (EV) manufacturers and consumers under the FAME-II scheme;

(b) whether the Government has evaluated the effectiveness of these incentives in promoting EV adoption, especially in rural areas; and

(c) if so, the findings of such assessments?

Implementation of eNAM Platform

3474. Dr. Rajesh Mishra:

Smt. Smita Uday Wagh:

Smt. Himadri Singh:

Shri Kanwar Singh Tanwar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the status of the implementation of the e-NAM platform across the country, State-wise particularly in Jalgaon district of Maharashtra and Amroha Parliamentary Constituency of Uttar Pradesh;

(b) the number of markets/mandis in total that have been successfully integrated into the e-NAM platform so far particularly in Jalgaon district of Maharashtra and Amroha Parliamentary Constituency of Uttar Pradesh;

(c) the details of the specific challenges which have been faced in integrating markets/mandis into the e-NAM platform and the steps which are being taken to address these challenges particularly in Jalgaon district of Maharashtra;

(d) the details of the Government's target for the number of mandis to be integrated into the e-NAM platform in the upcoming year and the manner in which Maharashtra and particularly Jalgaon district contribute to achieving this goal; and

(e) the details of the impact of e-NAM on farmers' income, market access, and transparency in trade transactions in Maharashtra?

Higher Education to Students belonging to Scheduled Castes

†3475. Shri Mahesh Kashyap:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the details of various notable activities related to "higher education" and development of the students belonging to Scheduled Castes;

(b) whether the Government is also conducting the other notable activities related to higher education and development of Students belonging to Scheduled Castes; and

(c) if so, the details thereof?

Crop Damage Assessment System for PMFBY

†3476. Shri Rahul Kaswan:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has launched Pradhan Mantri Fasal Bima Yojana (PMFBY) using space technology, geo-informatics and UAV/drone based crop damage assessment system for better planning of crop cutting experiments, yield estimation and crop damage assessment and if so, the details thereof; and

(b) the manner in which these projects benefit farmers especially in ensuring transparency, accountability and accuracy in damage assessment and timely payment of relief amount to farmers?

World Class Technology in Steel Industry

†3477. Dr. Rajkumar Sangwan:

Dr. Hemant Vishnu Savara:

Shri Kali Charan Singh:

Smt. Aparajita Sarangi:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

- (a) whether the Government is aware that the Steel industry needs to be provided with the latest world class technology urgently to improve its production capacity;
- (b) if so, the details thereof and the steps taken by the Government in this regard; and
- (c) whether the public and private sector iron and steel companies are conducting research and development (R&D) activities in the iron and steel sector?

Electric and Water Supply to Rural Households

3478. Shri Abhishek Banerjee:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) the details and total number of rural households without 24x7 electricity supply in the country, State-wise;
- (b) the details and total number of rural households without tap water connection in the country, State-wise; and
- (c) the steps taken by the Government to ensure 24x7 electricity and running water to every rural household in the country?

Village Development

†3479. Shri Sanjay Haribhau Jadhav:

Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:

Shri Daroga Prasad Saroj:

Dr. Kalyan Vaijinathrao Kale:

Shri Balwant Baswant Wankhade:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

- (a) the details of works being carried out at panchayat level for the all-round development of villages in the country along with the required amount of funds in this regard during the last five years;
- (b) whether the Government proposes to increase the funds of central share for the development of villages in the country and if so, the details thereof and if not, the reasons therefor;
- (c) the funds released under central share for development work in villages of the country, particularly in Uttar Pradesh during the last five years and the development works executed under the said head;
- (d) whether it is a fact that the elections to Local Self Government Institutions of Maharashtra have not been held even after the expiry of their term, if so, the details thereof;
- (e) the reasons behind the non election of Local Self Government Institutions after the end of their term in Maharashtra and Uttar Pradesh;
- (f) the details of the steps taken by the Government in order to ensure that elections are taken

up on time along with the details of any communication done in this regard;

(g) the reasons for not holding elections even after the end of term of the Local Self-Government Institutions of Uttar Pradesh;

(h) whether the Government is aware about serious view taken by the Courts in the past over delay in rural body election, if so, the details thereof and future course of action in this regard; and

(i) whether any such case has been noticed where the funds allocated for the purpose mentioned above have been misused and if so, the details thereof and the salient features of the Panchayat Election Process?

Exclusion of Kharif Crops from PMFBY

3480. Ms. Praniti Sushilkumar Shinde:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has excluded Kharif crops from the Pradhan Mantri Fasal Bima Yojana (PMFBY) in in the State of Maharashtra for the period 2023-28;

(b) if so, the reasons for such exclusion and the steps being taken to reinstate coverage for Kharif crops under the scheme;

(c) whether the Government maintains data on the number of farmers affected due to the exclusion of Kharif crops from PMFBY in the State of Maharashtra;

(d) if so, the district-wise details of such farmers and if not, the reasons therefor;

(e) the details of the alternative mechanisms which have been proposed to provide financial protection to farmers cultivating Kharif crops in the State of Maharashtra; and

(f) whether the Government plans to revise or expand the coverage of PMFBY to ensure inclusivity for all crop types in the Maharashtra and if so, the timeline for implementation?

Revitalization of Cooperative Sector

3481. Shri Anurag Sharma:
Shri Bhartruhari Mahtab:
Shri Tapir Gao:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) the initiatives that the Government has undertaken to revitalize the cooperative sector in the country;

(b) the extent to which these measures contributed to the growth and modernization of cooperatives;

(c) the role that India is playing at the international level in promoting and strengthening the cooperative movement; and

(d) the details of specific collaborations, agreements, or success stories that highlight India's contributions in this regard?

Electronic Cigarettes

3482. Shri Matheswaran V S:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the number of FIRs registered by Delhi Police for violation of the Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Transport, Sale, Distribution, Storage and Advertisement) Act, 2019, during the last five years till date and the stage of investigation of those cases;

(b) the number of periodical checks carried out by Delhi Police as per direction by Delhi High Court in W.P.(C) 16925/2022 from 12.12.2022 to till date; and

(c) the number of quantity of E-cigarettes seized by Delhi police based on the periodical check carried out?

Scheme under Panchayati Raj

3483. Smt. Malvika Devi:
Shri Ummeda Ram Beniwal:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the details of the steps being taken and schemes provided by the Government under Panchayati Raj in Odisha;

(b) the details of schemes being implemented by the Government in the Panchayats of Rajasthan;

(c) whether the Government has provided the list of works under Panchayati Raj for the development of villages;

(d) the total number of funds allocated and utilized during the last five years in Rajasthan, particularly in Barmer and Jaisalmer, district-wise;

(e) the details and objectives of the scheme being implemented by the Government for development of small villages in the country;

(f) the details of the status of development in the States of the country including Rajasthan, State-wise; and

(g) whether the Government has any proposal regarding the Panchayati Raj Elections come under one nation one election?

Budget Allocation

3484. Adv. Chandra Shekhar:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the total budget allocation for the Ministry during the last three financial years, year-wise;

(b) the budget allocation for schemes like the National Social Assistance Programme (NSAP) and the Scheme for Empowerment of Persons with Disabilities (Divyangjan) during these years; and

(c) the impact of these budget allocations on the implementation of these schemes, especially in terms of reaching beneficiaries and achieving programme objectives?

National Institute of Social Defence

3485. Dr. Ricky Andrew J Syngkon:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government consider establishing a National Institute of Social Defence (NISD) in Shillong Parliamentary Constituency, Meghalaya, to address critical societal challenges such as the country's highest percentage of female-headed households (41 per cent as per NFHS), the alarming rise in drug addiction and the prevalence of early marriage;

(b) if not, the alternative steps are being planned by the Government to tackle these pressing issues in Meghalaya, particularly those impacting women, youth, and families;

(c) whether the Government is considering for formulating a region-specific action plan under the proposed institute to provide tailored programmes for women's empowerment, youth rehabilitation and social welfare in Meghalaya; and

(d) the growing drug addiction crisis in the region, will the Ministry prioritize collaboration with local NGOs, community leaders and educational institutions to implement preventive and rehabilitative strategies effectively?

Screening Committee for Leveraging Agri-Tech Sector Benefits to Farmers

3486. Shri Dileshwar Kamait:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether a screening Committee has been constituted by the Government to ensure that the rapid growth in the agri-tech sector is properly leveraged for the benefit of farmers of the country; and

(b) if so, the details thereof?

Amenities to Houseless People in Rural Areas

3487. Dr. Prabha Mallikarjun:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government has achieved the target to provide a pucca house with all amenities to all houseless people in rural areas by 2024 under the Pradhan Mantri Awas Yojana - Gramin (PMAY-G);

(b) the details of the criteria for selecting beneficiaries along with the details of finances provided by the Government under PMAY-G;

(c) the number of households benefited under PMAY-G in Davanagere so far; and

(d) the details of number of beneficiaries targeted for the current financial year?

Impact of Make in India Initiative

3488. Dr. M K Vishnu Prasad:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) whether the Make in India initiative impacted industries in Tamil Nadu;
- (b) whether any investments have been attracted to Tamil Nadu under Make in India particularly in Cuddalore, if so, the details thereof;
- (c) whether any key sectors benefiting from Make in India in Tamil Nadu and particularly in Cuddalore; and
- (d) if so, the details thereof?

Milk Producers in Maharashtra

3489. Shri Anup Sanjay Dhotre:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) whether the Government has any data on number of milk producers in Maharashtra who have been adversely affected by this policy change and if so, the details thereof;
- (b) whether the Government has any proposal to consult with representatives from the dairy industry in Maharashtra before deciding to lower import duties on powdered milk and if so, the outcomes of these consultations;
- (c) the measures taken by the Government to implement and support milk producers in Maharashtra who are facing financial difficulties due to the lower import duties on powdered milk;
- (d) the manner in which the Government intend to ensure fair market conditions for domestic milk producers in Maharashtra amidst increased competition from cheaper imported powdered milk; and
- (e) whether the Government proposes to regulate or stabilize milk prices to safeguard the interests of local producers and if so, the details thereof?

World Class Infrastructure in PM MITRA Parks

†3490. Shri Nalin Soren:

Shri Pradeep Kumar Singh:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

- (a) whether the Government has taken any steps to promote integrated textile value chain under PM Mega Integrated Textile Region and Apparel (PM MITRA) Park Scheme;
- (b) whether the Government has approved any project to develop world class infrastructure in the said parks and if so, the details thereof;
- (c) whether any proposals have been received from Jharkhand and Bihar regarding setting up of said parks;
- (d) if so, the reaction of the Government thereto; and

(e) if not, the Government proposes to set up the said parks in Jharkhand and Bihar by taking suo moto cognizance?

Assistance for Police Stations in LWE affected Districts

†3491. Shri Satish Kumar Gautam:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether any assistance is being provided by the Government to strengthen the district police in the leftist extremism affected districts and if so, the details thereof;

(b) whether any assistance is being provided to the State Governments by the Union Government for the construction of police stations in the said districts; and

(c) if so, the details thereof during the last five years?

Bilateral Trade between India and UAE

3492. Shri Baijayant Panda:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details and the total value of bilateral trade between India and the United Arab Emirates (UAE) since the implementation of the Comprehensive Economic Partnership Agreement (CEPA), 2022, including a comparison of trade volume and value growth during the last three years;

(b) the details of the specific sectors and products that have demonstrated the highest growth in exports to the UAE;

(c) whether the Government is taking any targeted measures to enhance the utilisation of CEPA benefits by Micro, Small and Medium Enterprises (MSMEs) and other export-driven sectors, especially regarding capacity building, market access support and financial assistance for compliance with international standards; and

(d) if so, the details thereof?

Strict Action for Crimes

†3493. Dr. Bhola Singh:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether any special provision has been made in the Bharatiya Nyaya Sanhita to take strict action for crimes against women;

(b) whether any special provision has been made in the new criminal law to prevent the trafficking of minor girls; and

(c) if so, the details thereof?

Agricultural Infrastructure Projects under AMIF

3494. Shri Bhaskar Murlidhar Bhagare:
 Shri Amar Sharadrao Kale:
 Prof. Varsha Eknath Gaikwad:
 Shri Nilesh Dnyandev Lanke:
 Shri Sanjay Dina Patil:
 Shri Mohite Patil Dhairyasheel Rajsinh:
 Dr. Amol Ramsing Kolhe:
 Smt. Supriya Sule:
 Shri Bajrang Manohar Sonwane:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the number of agricultural marketing infrastructure projects financed through the Agricultural Market Infrastructure Fund (AMIF) in the country, State-wise;

(b) the details of key types of infrastructure created (e.g., warehouses, cold storage, grading units);

(c) the details of progress made in enhancing the value chain for agricultural produce through the AMIF;

(d) whether the projects financed under the AMIF have benefited farmers in terms of price realization and reduced wastage and if so, the details thereof;

(e) the details of major challenges faced in the implementation of the AMIF;

(f) whether any corrective measures have been undertaken to address these challenges, if so, the details thereof;

(g) whether the AMIF includes provisions to support marginal and small farmers, if so, the details thereof; and

(h) the details of the initiatives taken to improve access for such farmers to market infrastructure and the results achieved so far?

Imports of Steel

3495. Shri Suresh Kumar Shetkar:
 Smt. D K Aruna:
 Shri Eatala Rajender:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether it is a fact that about 62% of steel imports are landing from Free Trade Agreement (FTA) countries at nil duty and any duty hike will not have any impact on these shipments and also the Government acknowledging that there is a genuine problem of supply glut due to increased imports and if so, the details thereof as on date, trade-wise;

(b) whether the domestic steel players raising concerns over rising cheap steel imports from selected nations, affecting their competitiveness and duty like ineffective for most steel imports from FTA nations; and

(c) if so the details thereof comparatively with other countries as on date and corrective steps being taken/results yielded and if not, the reasons therefor?

Sick Industrial Units

3496. Shri Chamala Kiran Kumar Reddy:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the steps taken to revive sick industrial units in Telangana, particularly in the Adilabad and Nalgonda districts;

(b) the quantum of funds allocated and utilised under the schemes aimed at modernising these industries;

(c) whether the Government has assessed the impact of inadequate support to Telangana's MSMEs;

(d) whether a special package is under consideration for industrial development in backward regions of Telangana; and

(e) if so, the details thereof?

Objectives and Scope of the AgriSURE Fund

3497. Shri P V Midhun Reddy:
Shri Mitesh Patel Bakabhai:
Shri Hasmukhbhai Somabhai Patel:
Dr. D. Purandeswari:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details on the specific objectives and sectors targeted by the AgriSURE Fund to support agri-startups and rural enterprises;

(b) the manner in which the Government plan to ensure that innovative and sustainable agricultural practices are encouraged through this fund;

(c) whether there is any specific criteria or incentives for startups in States like Andhra Pradesh that have a significant rural and agricultural base, to apply for support under this fund and if so, the details thereof;

(d) the budget allocation of the upcoming AgriSURE Fund to support agri-tech startups and agripreneurs specifically in Andhra Pradesh;

(e) the data on agritech startups and entrepreneurs expected to benefit from this fund along with the impact on the growth and innovation in the agritech sector; and

(f) whether the Government has planned to introduce any fund to revive startups undergoing insolvency process which are working in the agriculture sector, if so, the details thereof?

National Mission on Natural Farming

3498. Shri Gaddigoudar Parvatagouda Chandanagouda:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government has launched the scheme, 'National Mission on Natural Farming';
 (b) if so, the total outlay of the project along with the share of Centre and States thereon and the estimated number of farmers are likely to be benefited under the scheme; and
 (c) the extent to which this scheme would help in the promotion of chemical-free farming and support farmers by reducing cost of cultivation?

Sustainable Development Goals through Panchayati Raj Institutions

3499. Dr. Hemant Vishnu Savara:
 Shri Tapir Gao:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

- (a) whether the impact in rural development brought in by the localisation of sustainable development goals through Panchayati Raj Institutions; and
 (b) the details of the Sustainable Development goal in the State of Maharashtra including Palghar district?

Empowering Cooperative Societies

†3500. Shri Anil Firojiya:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

- (a) the steps taken by the Government to empower cooperative societies and promote rural development through them along with the details thereof; and
 (b) the details of the schemes implemented by the Government so far for strengthening rural cooperative banks along with the improvements made as a result thereof?

Dairy Sahakar Yojana

3501. Shri Maddila Gurumoorthy:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

- (a) the details of the initiatives undertaken under the Dairy Sahakar Yojana in the Tirupati Parliamentary Constituency during the last three years, including the number of dairy cooperatives or farmers' groups benefiting from the scheme;
 (b) the total funds allocated, sanctioned, and utilized under the Dairy Sahakar Yojana in Tirupati, and the steps being taken to improve dairy infrastructure, processing and marketing in the region; and
 (c) whether the Government has identified specific challenges faced by dairy farmers in Tirupati, such as access to credit, modern technology, or market linkages; and
 (d) if so, the measures taken under the Dairy Sahakar Yojana to address these issues and support dairy farmers in the constituency?

Roads in Hilly Areas under PMGSY

3502. Adv Dean Kuriakose:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government will give more kilometre of roads under the PMGSY in hilly areas especially in Idukki district;

(b) whether the Government is aware of the need for more roads for hilly areas under PMGSY; and

(c) if so, whether the Government plans to give the same support and priority as being given to the North Eastern States?

Lakhpati Didi under DAY-NRLM

3503. Smt. Shambhavi:

Shri Ravindra Dattaram Waikar:

Shri Naresh Ganpat Mhaske:

Dr. Shrikant Eknath Shinde:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the manner in which the "Lakhpati Didi" initiative under the Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM) has impacted the economic empowerment of rural women and the steps taken to ensure its continued success particularly in Bihar and Maharashtra;

(b) the key strategies implemented to increase the number of "Lakhpati Didis" and ensure that Self-Help Group (SHG) members sustainably achieve an annual income of more than Rs. 1 lakh;

(c) the manner in which the increased budgetary allocation of Rs. 15,047 crores for Financial Year 2024-25 under DAY-NRLM strengthens the livelihoods of SHG members and the new interventions that will be introduced to further women-led development; and

(d) the role of convergence with other Ministries, such as the Ministry of Agriculture and Farmers Welfare and the Ministry of Micro, Small & Medium Enterprises is enhancing the livelihood opportunities for SHG members?

Pending Projects under PMAY-G

3504. Shri Amrinder Singh Raja Warring:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government of India has taken any steps to expedite the completion of houses under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) especially given the significant number of pending projects and if so, the details thereof and if not, the reasons therefor;

(b) the details and number of beneficiaries who have received any instalment from PMAY-G in

Punjab and the number of beneficiaries still awaiting for the final instalment; and

(c) whether the Government has any plan to resolve the issue of land availability for beneficiaries who are unable to construct houses due to lack of land, if so, the details of the measures proposed by the Government in this regard?

Production, Consumer and Export of Spice

3505. Shri Sudheer Gupta:
Shri Dhairyasheel Sambhajirao Mane:
Shri Vivek Thakur:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether India is the largest producer, consumer and exporter of spices in the world and if so, the details thereof;

(b) the total production of spices in the country during the current fiscal year, quantity-wise;

(c) the total quantity of spices exported during the current fiscal year and the revenue earned from it;

(d) whether the Government proposes to encourage more and more farmers in the cultivation of spices in the country to increase the income of farmers;

(e) if so, the details thereof and steps taken in this regard;

(f) the other measures taken/being taken by the Government to increase spices production in the country; and

(g) whether the Government is implementing any scheme to promote production and export of spices in Bihar and if so, the details thereof?

Schemes for Heavy Industry Sector

†3506. Adv Gowaal Kagada Padavi:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) whether the Government has made any effective schemes to increase employment generation, technological innovation and competition in heavy industry sector;

(b) if so, the details of the evaluation of the effects of these schemes and the outcome thereof;

(c) whether the Government has taken concrete steps to ensure adherence to environment standards;

(d) if not, the reasons therefor;

(e) whether the Government has made a policy to attract foreign investment; and

(f) if so, the outcome thereof?

Assessment of impact of Crop Diversification

3507. Shri P P Chaudhary:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether any assessment has been conducted regarding the impact of agricultural interventions, particularly crop diversification with salt-tolerant varieties and well desilting, if so, the findings thereof particularly for Pali district, Rajasthan;

(b) the number of farmers benefited from these interventions during the last three years along with the improvements observed in crop yield and soil quality thereof in Pali district;

(c) whether any specific financial assistance has been provided to farmers for sustainable agriculture practices, if so, the details thereof and utilization achieved in Pali district; and

(d) whether these successful interventions from Pali district, which are being replicated in other districts with similar agro-climatic conditions and if so, the details thereof?

Performance of Steel Authority of India

3508. Dr. T Sumathy *Alias* Thamizhachi Thangapandian:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether environmental performance of Steel Authority of India (SAIL) is audited along lines with UNDP or NDC goals;

(b) if so, the details thereof, if not, the reasons therefor;

(c) whether any plans for technological upgradation is being worked upon for safer, sustainable use of furnaces; and

(d) if so, the details thereof?

Co-operative and Rural Economy

3509. Shri K Sudhakaran:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) whether the Government recognises the potential of the co-operative sector in strengthening the rural economy;

(b) if so, the measures taken by the Government to support and promote cooperatives in rural economy;

(c) the total amount of funds allocated to co-operative societies in rural areas over the last five years across various sectors, State-wise; and

(d) the manner in which the Government plans to generate employment in rural areas through co-operatives in the country?

Mukti Diwas

†3510. Shri Patel Umeshbhai Babubhai:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government is aware that the residents and local administration of Union Territory Daman and Diu have been celebrating 19th December every year as "Mukti Diwas" and organizing several cultural programmes including honoring freedom fighters, martyrs and many other programmes;

(b) if so, the details thereof;

(c) whether the Government used to provide any grant to said function and if so, the details thereof;

(d) whether there is a provision to declare it a public holiday at present; and

(e) whether the Government proposes to celebrate the Mukti Diwas as it was celebrated earlier and if so, the time by which it is likely to be done and if not, the reasons therefor?

Textile Parks

3511. Shri Chudasama Rajeshbhai Naranbhai:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the number of textile parks set up under the Scheme for Integrated Textile Park (SITP) during the last five years, State-wise;

(b) the estimated expenditure incurred as grant for the said projects;

(c) the total investment made by the private bodies in these projects; and

(d) the number of new jobs, if any, created through the said projects?

Beneficiaries under DDU-GKY

3512. Shri C N Annadurai:

Shri Navaskani K:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the percentage of trainees placed in gainful employment after completing their training under Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY);

(b) the sectors in which the majority of beneficiaries are employed;

(c) the details of measures taken to ensure long-term employment stability for the beneficiaries;

(d) whether DDU-GKY provides special provisions to support women, Scheduled Castes, Scheduled Tribes and differently-abled individuals;

(e) if so, the number of beneficiaries from these categories trained and employed under the scheme during the last three years and the measures taken to enhance inclusivity in the programme;

(f) whether DDU-GKY has contributed significantly to reduce rural unemployment;

(g) the findings of any studies conducted by the Government to assess the impact of scheme on rural livelihoods; and

(h) the details of steps proposed to address gaps in the scheme's implementation?

Criteria fixed for Central Sector Scholarship Scheme

†3513. Smt. Himadri Singh:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the criteria fixed for providing scholarship under the Central Sector Scholarship Scheme of Top Class Education for the Scheduled Caste students;

(b) the criteria fixed for selection of institutions to be empanelled under the above said scheme; and

(c) the details of the fund allocated and released under the said scheme along with the number of beneficiaries under the said scheme during the last three years?

Non-Profit Organisations Working for Social Welfare

†3514. Shri Vijay Baghel:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government has implemented any scheme for non-profit organisations working for social welfare in the State of Chhattisgarh and the amount of financial grant sanctioned to them;

(b) the total amount sanctioned to such NGOs in Parliamentary Constituency Durg during the last three years; and

(c) whether the Government has any data regarding the number of persons benefited through these NGOs during the period, if so, the details thereof and if not, the reasons therefor?

Spiralling Cost of Cotton

3515. Shri S Venkatesan:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the closure of textile mills, loss of livelihood, lack of opportunities and spiralling raw material prices which had crippled the industry and export markets and if so, the details thereof;

(b) the steps are taken to contain the spiralling cost of cotton and other raw materials which made it nearly impossible for mills to keep up production while Industry associations are demanding policy support from the Government; and

(c) the measures are taken to ensure access to finance as banks were hesitant citing difficulties faced by the industry?

PLI Scheme for Solar PV Modules

3516. Ms Sayani Ghosh:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of the funds disbursed under the Production Linked Incentive (PLI) Scheme of National Programme on High Efficiency Solar PV Modules since its inception;

(b) whether the Government has any data on the investments attracted by the PLI Scheme of National Programme on High Efficiency Solar PV Modules against the projected targets since its inception, if so, the details thereof;

(c) the details of the direct and indirect employment created against the projected target due to the PLI Scheme for Solar PV Modules;

(d) the amount of import substitution achieved by the PLI Scheme since its inception against the projected aim, if so, the details thereof; and

(e) whether the Government is considering expanding the coverage of products and extending the time frame of the PLI Scheme for Solar PV Modules and if so, the details thereof?

Disability Statistics and Initiatives by National Trust

3517. Shri Karti P Chidambaram:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the number of disabled people identified by the 2011 Census;

(b) the number of people issued disability certificates, State-wise;

(c) the number of people issued UDID (Unique Disability ID) cards, State-wise;

(d) the number of guardianship certificates have been issued by the National Trust since the year 2000; and

(e) whether there is any proposal to establish offices of the National Trust in the States/UTs?

National Wasteland Atlas of India

3518. Shri Pradyut Bordoloi:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of the next edition of the Wasteland Atlas of India will be published and the time period it will cover;

(b) the ecological criteria behind declaring certain habitats as wastelands;

(c) whether ecologists, conservationists and local communities were consulted while framing these criteria, if so, the details thereof and if not, the reasons therefor; and

(d) whether the Government has any plan to conduct a review of the definition of wastelands as employed by the Wasteland Atlas, if so, the details thereof?

Computerisation of Panchayats

3519. Shri Rajeev Rai:

Shri Imran Masood:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the details of steps taken by the Government to fully computerize Panchayats in the country during the last five years;

(b) the details of funds/grants released for this purpose also under various scheme during the last five years and utilised by the panchayats in different States particularly also under various scheme saharanpur district of Uttar Pradesh, State-wise; and

(c) the details of funds released for utilized and expenditure for this purpose also under various schemes to panchayats of Mau and Ballia districts in the State of Uttar Pradesh, scheme-wise?

Rubber Farming Crisis

3520. Dr. Shashi Tharoor:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of production of natural rubber produced in the country each of the year during the last decade, State-wise;

(b) whether the production of natural rubber has decreased during the last few years;

(c) if so, whether the Government has conducted any research or survey to assess the reasons for the low productivity of rubber plantations;

(d) the details of the steps taken by the Government to bring the rubber plantation back on track;

(e) whether the Union Government proposes to mitigate the losses incurred by rubber farmers in Kerala, the State responsible for the majority of national rubber output; and

(f) if so, the details thereof and if not, the reasons therefor?

Support to Handloom Weavers

†3521. Smt. Sandhya Ray:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the details of total quantum of textile exported from Madhya Pradesh, Year-wise;

(b) the revenue earned from the exports by the said State, year-wise; and

(c) the employment generated from the textiles and handicraft manufacturing sector in the said State and the current status thereof?

Free Coaching for SC, OBC and EWS Students

3522. Shri Govind Makthappa Karjol:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the details of the number of schemes implemented by the Government to provide free coaching to SC, OBC and EWS Students for preparation of IIT, UPSC and other competitive examinations; and

(b) the details of the number of students benefited by said schemes in the State of Karnataka especially in Chitradurga Parliamentary Constituency, district, scheme and year-wise?

Training Centres under Samarth Scheme

3523. Shri Dulu Mahato:

Will the Minister of TEXTILES

बस्त्र मंत्री

be pleased to state:

(a) the salient features of the Scheme for Capacity Building in the Textile Sector (Samarth) along with sectors, including traditional industries are being targeted for skill development under the Samarth scheme, district-wise in Jharkhand;

(b) the manner in which the Samarth scheme prioritize marginalized social groups, such as women, SC/ST, etc. in Jharkhand;

(c) the total amount utilized under the Samarth scheme, district-wise in Jharkhand during the last three years, along with the training costs managed; and

(d) the number of training centres have been operational in Jharkhand under the Samarth scheme during the last three years?

RCP for Left Wing Extremism

3524. Shri Balashowry Vallabhaneni:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the aims and objectives of separate vertical (Road Connectivity Project for Left Wing Extremism Affected areas) under PMGSY;

(b) whether it is true that the Government has identified some of the districts in Andhra Pradesh as Left Wing Extremism districts and if so, the details thereof;

(c) whether it is true that under RCPLWEA the Government is also providing roads to adjoining districts;

(d) if so, the details of districts where roads under PMGSY is going to be provided and details of adjoining districts in which roads are going to be provided in the State of Andhra Pradesh; and

(e) whether it is true that revised indicative allocation to Andhra Pradesh has been finalized by the Government for the above purpose and if so, the details thereof?

PM Gati Shakti National Master Plan

3525. Shri Robert Bruce C:

Shri Sudheer Gupta:

Shri Dhairyasheel Sambhajirao Mane:

Shri Balashowry Vallabhaneni:

Shri K Radhakrishnan:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री
be pleased to state:

- (a) the details of steps taken under the PM Gati Shakti-National Master Plan (NMP) since its inception and alongwith the merits of PM Gati Shakti-NMP for multimodal connectivity in the country, year-wise;
- (b) the total cost of projects recommended for approval under PM Gati Shakti along with the benefits of using the system under PM Gati Shakti and the funds allocated and disbursed for the plan, year-wise and the details of funds for the projects started in the State of Kerala;
- (c) the details of each of the project recommended under PM Gati Shakti, sector/Ministry-wise;
- (d) the details of progress made under PM Gati Shakti NMP and number of major projects identified by various Departments/Ministries under the scheme and the estimated cost thereof;
- (e) whether the Government intends to adding more Ministries to the Plan and if so, the details thereof and if not, the reasons therefor;
- (f) whether the Government has included district level infrastructure schemes at the initiation of Department of Promotion of Industry and Internal Trade (DPIIT) under the extended ambit PM Gati Shakti NMP, if so, the details thereof;
- (g) whether the Government has prepared a PM Gati Shakti district master plan portal, the details thereof alongwith silent features/objectives;
- (h) whether the Government has entered into an agreement with State Governments to start one project in every State at district level under PM Gati Shakti NMP and if so, the details thereof and the response of various State Governments thereto;
- (i) whether Nepal, Sri Lanka and other countries have evinced interest in PM Gati Shakti initiative and if so, the details thereof; and
- (j) the details of the reasons for rolling out PM Gati Shakti at district level for effective implementation of various projects?

Shortage of Marine Products

3526. Prof. Sougata Ray:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री
be pleased to state:

- (a) whether the Government was aware that the fishing community of the country is facing acute shortage of availability of marine products;
- (b) if so, the reasons for the acute shortage of marine products year by year;
- (c) whether the climate change and rising of sea level caused the shortage of marine products and if so, the details thereof;
- (d) whether the Government has taken any steps to check illegal fishing by using heavy machineries; and
- (e) if so, the details thereof?

Fencing along India-Bangladesh Border

3527. Shri Konda Vishweshwar Reddy:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the steps being taken by the Government to complete the remaining work of fencing along the India-Bangladesh border, aimed at curtailing illegal infiltration, smuggling and addressing security concerns; and

(b) in light of challenges such as difficult terrain, local objections regarding relocation and compensation and compliance with the Land Boundary Agreement of 2015 that restricts construction within 150 yards of the zero line the measures that are being implemented by the Government to resolve these issues and ensure timely completion of the project?

PM E-DRIVE Scheme

3528. Smt. Poonamben Hematbhai Maadam:
Shri Mitesh Patel Bakabhai:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) the salient features, key components and objectives of the PM E-DRIVE Scheme;

(b) whether the PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme has already seen a growing adoption of Electric Vehicles and if so, the details thereof;

(c) whether the PM E-DRIVE scheme has specific targets for the adoption of electric vehicles through incentives and if so, the details thereof;

(d) the details on the E-Voucher system; and

(e) whether the scheme would support small and medium enterprises in electric vehicle supply chain and if so, the details thereof?

Features of Uttar Poorva Transformative Industrialization Scheme

3529. Shri Bhartruhari Mahtab:
Shri Jugal Kishore:
Shri Ravindra Shukla *Alias* Ravi Kishan:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the objectives and salient features of the Uttar Poorva Transformative Industrialization Scheme (UNNATI);

(b) the details of structured incentives to attract investors under the said Scheme; and

(c) the manner in which the said scheme aims to meet the needs of the industrially backward districts in the North East Region?

Temporary Funds for Rural Development Programme

†3530. Shri Brijmohan Agrawal:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) whether the Government releases a temporary fund for various rural development programmes formulated by the States as per their requirement, if so, the details thereof;
- (b) whether any funds have been allocated to the States, if so, the criteria for determining the amount of allocation; and
- (c) whether the Government has formulated any such schemes, if so, the details thereof?

Central Armed Forces

3531. Smt. Mala Roy:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- (a) the total number of personnel at the different Central Armed Police Forces (CAP) posted in West Bengal at present;
- (b) the number of armed policemen are posted as security for political persons including elected representatives in West Bengal; and
- (c) the head under which the cost of these postings is paid?

Mission Amrit Sarovar

†3532. Shri Pradeep Kumar Singh:
Shri Chandra Prakash Choudhary:
Shri Nalin Soren:
Shri Gopal Jee Thakur:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) whether the Government is implementing Mission Amrit Sarovar which aims to develop/rejuvenate Amrit Sarovars in each district to conserve water and to overcome water crisis in the rural areas of the country;
- (b) whether new ponds are likely to be dug and old ponds are timely repaired under the said mission;
- (c) if so, the details of proposals submitted and results achieved under the said mission in districts of Jharkhand and Bihar including Darbhanga Parliamentary Constituency, State/District-wise; and
- (d) the district-wise, allocated fund-wise and expenditure-wise details thereof?

Increase in Demand for Edible Palm Oil

†3533. Shri Ram Prasad Chaudhary:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is aware that the increase in the demand for edible palm oil is due to growing urbanization and increasing consumption of processed and outdoor foods; and

(b) if so, the details of the steps taken/to be taken by the Government to regulate domestic supply and control prices as palm oil dominates the edible oil consumption in the country accounting for 38-40 per cent is used mainly in food processing, hotels, restaurants and catering sectors?

Sustainable Agriculture Practices in Punjab

3534. Shri Gurjeet Singh Aujla:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether there is an urgent need to address the ecological impact of the rice-wheat crop cycle, which is straining water resources in Punjab and shifting focus to alternative crops like oilseeds, pulses, millets and medicinal plants could offer more sustainable options suited to the region's conditions, if so, the details thereof;

(b) whether investing in advanced agricultural technologies such as hydroponics, aquaponics, and organic cultivation could enhance productivity and sustainability, if so, the details thereof;

(c) whether any initiatives proposed to promote these alternative crops and modern farming techniques, if so, the details thereof;

(d) whether the Government is considering for establishing efficient export channels to deliver perishable produce within 24-48 hours overseas and increasing research in poultry, piggery, floriculture, and cattle farming, along with investments in food storage and processing, would be invaluable, if so, the details thereof; and

(e) whether the Government is exploring the opportunities for ethanol production as a promising venture for regional farmers and special budget for technologies, if so, the details thereof and if not, the reasons therefor?

Milk Production in Maharashtra

†3535. Shri Omprakash Bhupalsinh Alias Pavan Rajenimbalkar:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government fixed the price of buffalo and cow milk in the country;

(b) the total quantity of cow and buffalo milk collected in the State of Maharashtra every day;

(c) the daily milk production and requirement in Maharashtra State;

(d) the decision taken by the Government to give the better rate of milk to farmers;

(e) whether the production of milk is less than its requirement in Maharashtra;

(f) whether it has come to the notice of the Government that large quantities of artificial milk containing chemicals is produced in the country;

(g) if so, the name of the companies and the dairies making it and whether appropriate steps have been taken by the Government to stop this; and

(h) the details of action taken against those manufacturing artificial milk containing chemicals?

Namo Didi Drone Scheme

3536. Shri Kota Srinivasa Poojary:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government has launched Nam0 Drone Didi scheme;
- (b) if so, the details thereof and the salient features of the said scheme;
- (c) whether the Government has issued directives for operation of the said scheme and if so, the details thereof;
- (d) the funds sanctioned and released by the Government for implementation of the said scheme;
- (e) the criteria laid down by Government for selection of Self-Help Groups (SHGs) to provide drones to farmers on rent; and
- (f) the manner in which this scheme will be helpful in generating employment to SHGs?

Meetings of DISHA

3537. Shri B K Parthasarathi:

Shri Ramashankar Rajbhar:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) the details of total number of District Development Coordination and Monitoring Committee (DISHA) meetings held during the last five years, District-wise;
- (b) whether the Government monitors DISHA meetings held in the country, if so, the details thereof and if not, the reasons therefor;
- (c) whether the expenses of the meetings are reimbursed; and
- (d) the mechanism for action on the decisions of DISHA meetings, if so, the details thereof?

Invest India & FDI

3538. Shri Godam Nagesh:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) the details of the contribution of Invest India in facilitating Foreign Direct Investment (FDI) as compared to the total FDI inflows received by the country;
- (b) the details of FDI facilitated by Invest India during the financial year 2023-24;
- (c) the details of FDI facilitated by Invest India during the first six months of financial year 2024-25 (April-September 2024);
- (d) whether the Government maintains data to evaluate the actual conversion rate of investment facilitation provided by Invest India into real FDI inflows; and
- (e) if so, the details thereof?

Delays in No Objection Certificates

3539. Smt. Pratima Mondal:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) the reasons for the suspension of Quality Control Committee meetings since September 2024, which has resulted in delays in issuing No Objection Certificates (NOCs) for imported steel consignments, causing significant losses to importers;

(b) the steps being taken to address the concerns raised by Micro, Small & Medium Enterprises (MSMEs) regarding high domestic steel prices and alleged cartelization by large steel manufacturers, which are making it difficult for small manufacturers to compete; and

(c) the reason why policies aimed at protecting domestic steelmakers have led to indiscriminate application of BIS requirements, prolonged port delays, and increased costs for steel-consuming industries and that corrective measures are being implemented to streamline imports without compromising domestic interests?

Implementation of Agristack under DPI Initiative

3540. Shri Saptagiri Sankar Ulaka:

Dr. Mohammad Jawed:

Shri Sukhdeo Bhagat:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of the plan, current status and timeline set for the implementation of the Agristack under the Digital Public Infrastructure (DPI) for Agriculture initiative;

(b) the details of the Memorandums of Understanding (MoUs) signed with private sector companies for the development and management of the Agristack including the names of companies, duration and responsibilities assigned;

(c) whether the Government proposes to sign additional MoUs with other companies for the Agristack initiative and if so, the details of the criteria for selecting these companies and the intended scope of their involvement; and

(d) whether the Government has consulted farmer groups and other stakeholders before starting the Agristack project and if so, the details of feedback received?

Development Action Plan for Scheduled Tribes

3541. Shri Muhammed Hamdullah Sayeed:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government has allocated the funds under the Development Action Plan for Scheduled Tribes (DAPST) for the year 2023-24 in various Ministries and Departments;

(b) if so, the details thereof;

(c) whether there is any mechanism in place to monitor these funds for impactful outcomes in

tribal areas, including education, healthcare, employment and infrastructure development; and

(d) if so, the details of these monitoring mechanisms and the extent of impact observed in the development of tribal areas based on the allocated funds?

Training in Scientific Methods of Agriculture

†3542. Smt. Manju Sharma:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has provided any training in scientific methods of agriculture;

(b) if so, whether the farmers have been provided information in this regard; and

(c) if so, the details of the districts where the said programme is being implemented, State-wise?

Challenges faced by Inland Fishermen

3543. Shri Kodikunnil Suresh:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government is aware of the challenges faced by inland fishermen, especially in Kerala, where river-based and inland fishing activities are vital for local livelihoods;

(b) whether steps are being taken by the Government to improve the socio-economic conditions of inland fishermen, particularly in terms of financial support, skill development, and access to modern fishing technology;

(c) whether the Government has any specific schemes or initiatives to ensure the sustainability of inland fisheries and protect the ecosystems on which these communities depend;

(d) the details of any financial assistance provided to inland fishermen in the last five years and its impact on their livelihoods;

(e) whether the Government has any plans to address the issues of declining fish stocks, pollution and illegal fishing in inland water bodies, which directly affect inland fishermen; and

(f) if so, the details thereof?

Establishment of Steel Plants in Anantapur

3544. Shri G Lakshminarayana:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) the details of mineral reserves in Anantapur district, particularly iron ore, and their potential to support the establishment of steel plants;

(b) whether the Government has any proposals for setting up new steel plants or iron ore processing centres in Anantapur district, and if so, the details thereof;

(c) the details of current status of any ongoing or approved projects for establishing steel plants in the district, including timelines for completion;

(d) the steps being taken by the Government to facilitate the development of new steel plants in Anantapur to leverage its mineral resources; and

(e) whether any incentives or infrastructure development plans are being implemented to support the establishment of steel and iron ore processing industries in the district, and if so, the details thereof?

Imposition of Anti-Dumping Duties on Steel Imports

3545. Adv K. Francis George:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government is considering imposing anti-dumping duties on imported steel to safeguard domestic producers from the influx of cheap, subsidized foreign steel, if so, the details thereof and timeline for implementation in this regard; and

(b) the details of the criteria and grounds under which anti-dumping duties are imposed, particularly in the context of India's commitments under the World Trade Organization (WTO) and its Free Trade Agreements (FTAs)?

Textile Cooperatives supported/assisted by NCDC

3546. Shri Tejasvi Surya:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) the details of major textile cooperatives supported/assisted by National Cooperative Development Corporation (NCDC) and the impact thereof, State-wise; and

(b) the details of subsidy provided by NCDC to textile cooperatives during the last five years, State-wise and year-wise?

New Craft Villages

3547. Shri Kali Charan Singh:

Shri Kanwar Singh Tanwar:

Dr. Shivaji Bandappa Kalge:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the present status of National Handicrafts Development Programme in the country;

(b) the Steps taken by the Government to promote handicraft products under the said programme;

(c) the details of the Crafts Villages established by the Government so far and the plan for setting up of new Crafts Villages in various States, particularly in Amroha Parliamentary Constituency, if any; and

(d) the details of various welfare schemes being run for handicraft manufacturers in different States?

Investments in PM MITRA Scheme

3548. Shri Dushyant Singh:

Will the Minister of TEXTILES

बस्त्र मंत्री

be pleased to state:

(a) the details of specific progress and developments that have taken place on the ground since the launch of the PM MITRA Park Scheme, including the establishment of infrastructure, facilities and any key milestones achieved so far;

(b) the details of businesses and investors who have either set up or committed to setting up operations in the PM MITRA Park or Textile Park, including the types of industries and investments involved;

(c) the steps taken by the Government to attract business and investors to the PM MITRA Park/Textile Park, including any incentives, policy support, or promotional efforts to boost investment and business activities; and

(d) the total financial investment made so far in the PM MITRA Park/Textile Park, including details of both public and private sector contributions and the expected financial inflow in the coming years?

Inclusion of e-Taxis in PM e-DRIVE Scheme

3549. Shri Lavu Sri Krishna Devarayalu:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) whether the Government is considering the inclusion of e-Taxis within the scope of the recently approved PM e-DRIVE scheme to promote Electric Vehicle (EV) adoption in India's shared mobility sector;

(b) if so, the details of any assessments or studies conducted by the Government on the environmental impact of high-mileage vehicles in the transportation sector and the potential benefits of replacing cab fleets with EVs; and

(c) the details of the measures being planned by the Government to incentivise the transition of cab fleets to electric vehicles to reduce environmental impact and improve air quality in urban areas?

PMGSY in Jharkhand

†3550. Shri Chandra Prakash Choudhary:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the number of roads sanctioned for Jharkhand under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last ten years, district-wise, name-wise;

(b) the details of the funds earmarked for the construction of the said roads;

(c) whether the Government is aware of the villages of Jharkhand which have not yet been connected under the said scheme and if so, the details thereof, district wise; and

(d) the number of roads and bridges under Giridih Lok Sabha Constituency in Jharkhand pending with the Department for approval along with the steps taken by the Government in this regard?

Investment on Rural Roads

3551. Shri Arvind Ganpat Sawant:
Shri Shirang Appa Chandu Barne:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether investment on rural roads has a vital role to play in waging war against rural poverty, if so, the details thereof;

(b) whether rural road planning in the country needs to be strengthened and modified as per the present-day needs;

(c) whether there is a proposal to build 62,500 km. rural roads by 2029;

(d) if so, the details of rural road planned to be built State/District-wise particularly in Maharashtra and Madhya Pradesh including Balaghat district;

(e) the details of the road constructed under PMGSY in Maharashtra and Madhya Pradesh during the last ten years along with the share of the Government of Maharashtra thereon; and

(f) the details of steps taken by the Government for improving infrastructure and connectivity across rural areas, particularly in Maharashtra and Madhya Pradesh?

Schemes for Farmer Welfare

3552. Shri Ramesh Chandappa Jigajinagi:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the steps taken by the Government to address the concerns of Farmers in Vijayapura Constituency regarding irrigation facilities, Crop Insurance, and Minimum Support Prices;

(b) the number of farmers in Vijayapura Constituency who have benefited from the Pradhan Mantri Fasal Bima Yojana (PMFBY) and the total amount of claims paid to them;

(c) whether the Government plan to expand irrigation facilities under the PMKSY scheme in Vijayapura, if so, the details thereof;

(d) whether the Government plan to address the issue of delayed payment to farmers under the MSP scheme; and

(e) if so, the details thereof?

Uniform MSP for Foodgrain

†3553. Shri Sanatan Pandey:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Minimum Support Price of paddy, wheat, gram, peas, barley are uniform throughout the country;
- (b) the reasons for different minimum support price for different grains crops in different States;
- (c) the details of minimum support price of the above grains, State-wise;
- (d) whether the Government proposes to increase the minimum support price of the existing crops, if so, the details thereof; and
- (e) if not, the reasons therefor?

Competition from e-Commerce to Retailers

3554. Shri Selvaganapathi T.M.:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री
be pleased to state:

- (a) whether it is a fact that the Government has decided to protect the interests of over 100 million small retailers in the country who are facing competition from major e-commerce players, etc.;
- (b) if so the details thereof;
- (c) whether it is also a fact that the business models of the e-commerce companies have been affecting the small retailers; and
- (d) if so, the details thereof and the steps taken by the Government to rectify the business models being followed by e-commerce companies?

Public Hearing Portal for Traders and Exporters

†3555. Shri Kanwar Singh Tanwar:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री
be pleased to state:

- (a) whether the Government has launched a Public Hearing Portal for traders and exporters;
- (b) if so, the details of the salient features of Public Hearing Portals in the country;
- (c) the details of the steps taken by the Government to increase awareness about the said Public Hearing Portals, especially among the small traders and exporters; and
- (d) whether the Government proposes to improve or add on additional features to the Public Hearing Portal, which would further improve its functionality and user experience and if so, the details therefor?

Welfare of Transgenders

†3556. Shri Alok Sharma:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री
be pleased to state:

- (a) the total population of transgenders in the country;
- (b) the plans for rehabilitation of transgenders living on begging and results thereof during the

last three years;

(c) the activities being carried out by the Government in collaboration with the Police Administration for the social security of the transgenders and the details thereof;

(d) the total population of transgenders in Madhya Pradesh, district-wise and the details thereof;

(e) whether any scheme for providing housing and amenities to transgenders has been implemented by the Government;

(f) the steps taken by the Government to improve the lives of transgenders in the last five years and the results thereof; and

(g) the major welfare works being done by the Ministry for transgenders, if so, the efforts being made by the Ministry to provide health facilities to transgenders?

Increase Export of MSME Sector

3557. Shri Ramasahayam Raghuram Reddy:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the proportion of Micro, Small and Medium Enterprises (MSME) sector in the total exports from the country;

(b) whether the incentives are provided to the MSME sector to increase export;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

Allocation of Funds for Local Bodies

3558. Thiru D M Kathir Anand:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government has allocated funds for local bodies (rural) of the country including Tamil Nadu to implement various development projects and schemes under the Ministry of Rural Development during the last five years, year-wise;

(b) if so, the details thereof;

(c) whether the Government has any plans to establish training centres in the country particularly in Tamil Nadu for conducting training programmes and workshops to the elected representatives of local bodies in Tamil Nadu; and

(d) if so, the details thereof and if not, the reasons therefor?

Flood-hit Areas under MGNREGS

3559. Shri Krishna Prasad Tenneti:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details and total number of flood-hit districts wherein special provisions under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) have been implemented during the last five years in the country, State-wise including Bapatla Parliamentary Constituency of Andhra Pradesh;

(b) the details and total number of beneficiaries under special provisions of MGNREGS in flood-hit areas during the last five years in Andhra Pradesh in a district-wise manner, especially in Bapatla Parliamentary Constituency;

(c) the details and the total amount of funds allocated, released and utilised under the MGNREGS scheme for flood-hit areas during the last five years in a State-wise manner, in Andhra Pradesh and in Bapatla Parliamentary Constituency; and

(d) whether the Government has increased the number of workdays for beneficiaries based in locations that face repeated extreme weather/natural disasters, if so, the details thereof and if not, the reasons therefor?

Development of Rural Haats as Agricultural Markets

†3560. Shri Ram Shiromani Verma:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is seriously proposing to develop rural haats/local markets as agriculture markets in the country, if so, the details thereof;

(b) if so, whether the Government proposes to develop rural haats/local markets in Shravasti and Balrampur and other districts of Uttar Pradesh as agricultural markets;

(c) if so, the places where agricultural markets are likely to be developed;

(d) the time by which these agricultural markets are likely to be developed; and

(e) if not, the reasons therefor?

Reducing Trade Deficit

3561. Adv. Adoor Prakash:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of the actions being taken by the Government to address the rising trade deficit, which widened to USD 27.14 billion in October due to a 3.9 per cent increase in imports, particularly driven by higher gold and petroleum imports;

(b) whether the Government intends to take further action to regulate and reduce the import of gold, which saw a significant increase in imports in September 2024;

(c) if so, the manner in which to manage the impact of gold imports on India's trade balance; and

(d) the details of the steps taken to continue promoting non-petroleum exports, which have reached an all-time high of USD 211.3 billion?

Post-Matric Scholarship for OBCs

†3562. Shri Murari Lal Meena:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) the details of funds issued to Rajasthan under "Post-Matric Scholarship" for OBC Category students under Pradhan Mantri Yashasvi Yojana during the last three years, year-wise;
- (b) whether central funds of Post-Matric Scholarship for OBC Category has not been issued;
- (c) if so, the time by which it is likely to be issued and if not, the reasons for the delay;
- (d) the details of the funds issued in Dausa district under Post-Matric Scholarship under Pradhan Mantri Yashasvi Yojana during last three years, year-wise; and
- (e) whether delay in disbursal of scholarship amount is adversely affecting the studies of OBC category students?

Increase in Milk Price

†3563. Shri Bhausahab Rajaram Wakchaure:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) whether the milk business is proving to be very harmful for farmers for the last few years, the main reason for which is that the price of milk is low and the excise duty is constantly increasing and today the cost of production of one liter of milk is 27 rupees and the milk producing farmers gets only 18 to 22 rupees for one liter of milk and the initial days the cow gives a good amount of milk, after a few months the milk production decrease and after 6 or 7 years the cow stops giving milk completely and in such a situation, due to the ban on cow slaughter, the farmers are not able to sell the infertile cow and also are not able to take care of it, due to which they have to face financial crisis;
- (b) if so, the details thereof; and
- (c) whether the Government has taken any steps or propose to take any steps to provide guaranteed price to milk producers in the same manner as it provides guaranteed price to farmers for sugarcane and other crops?

Climate Impact and Advancing Marine Opportunities in Dakshina Kannada

3564. Shri Captain Brijesh Chowta:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) whether the Government is aware of the impact of climate change on fish catch reductions in recent years and if so, the measures being implemented to support fishermen in Dakshina Kannada, if so, the details thereof;
- (b) the details of seaweed farming in India, including any initiatives to promote seaweed cultivation in coastal Karnataka, particularly Dakshina Kannada; and
- (c) whether the Government has plans to establish a fisheries university in Mangalore to support advanced education, research and training in fisheries and marine sciences and if so, the details of collaborations and funding provisions?

Progress of Handloom Clusters

3565. Dr. Nishikant Dubey:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

- (a) the number of handloom clusters in the country, State-wise;
- (b) the progress of handloom cluster development projects in various States;
- (c) whether any specific areas or States have been identified under this project, if so, the details thereof; and
- (d) whether the Government have any strategy to support the declining handloom industry in the country and if so, the details thereof?

Alcohol and Drug Addiction in Children

3566. Dr. Kadiyam Kavya:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) whether the Government has formulated any national policy to check alcohol and drug addiction among children as per the direction of the Supreme Court;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken by the Government to tackle the danger of drug addiction among children?

Awareness of Intellectual Property Scams

3567. Shri Vishaldada Prakashbapu Patil:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) whether steps are being taken to raise awareness about Intellectual Property (IP) scams to protect IP rights in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether measures are implemented to enhance Intellectual Property Rights (IPRs) and prevent unauthorized access to sensitive information about IP applications; and
- (d) if so, the details thereof and if not, the reasons therefor?

Loan Schemes and Cooperative Banks

3568. Thiru Dayanidhi Maran:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

- (a) the details of the Ministry's current plan and ongoing initiatives for revamping infrastructure for institutes of cooperative management;

(b) the plan of the Ministry to support State Governments in strengthening cooperative education and management training; and

(c) the manner in which the Ministry plan to balance the need for revenue with the developmental objectives of cooperatives in rural and agricultural sectors?

Implementation of the Pradhan Mantri Krishi Sinchayee Yojana

3569. Dr. Alok Kumar Suman:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the current status of the implementation of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) across the country and the details of the districts that have been covered under its various components so far;

(b) the details of the fund has been allocated to PMKSY during the last three financial years and the percentage of the allocated funds have been utilized for micro-irrigation, watershed management and other components;

(c) the number of the farmers, particularly small and marginal farmers, have benefitted from the scheme and the measures that are in place to ensure its reach to all eligible beneficiaries; and

(d) whether the Ministry has assessed the impact of PMKSY on agricultural productivity, water use efficiency and farmer income, if so, the details of the findings?

PACS in Rajasthan

†3570. Shri Damodar Agrawal:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) the district-wise details of Primary Agricultural Credit Societies (PACS) in the State of Rajasthan including Bhilwara Lok Sabha constituency;

(b) the district-wise details of farmers taking benefit from Primary Agricultural Credit Societies (PACS) in the State of Rajasthan including Bhilwara Lok Sabha constituency;

(c) the district-wise details of the funds allocated in the State of Rajasthan for various schemes specified/determined by the Government during the last three years; and

(d) the steps taken by the Government to make the Primary Agricultural Cooperative Societies (PACS) financially sound?

Number of Old Age Homes

3571. Shri Anto Antony:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government has any data regarding number of old age homes functioning in the country;

(b) if so, the details of old age homes in the country during the last ten years, year-wise and State-wise;

(c) whether there is any guidelines for setting up of old age homes, if so, the details thereof;

(d) whether the Government is providing financial assistance for setting up of old age homes; and

(e) if so, the details of such assistance provided during the last ten years, year-wise;

Categorisation of Farmers under Kisan Samman Pension Scheme

†3572. Shri Kaushalendra Kumar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the farmers have been categorized by the Government into different categories as marginal, small, medium and big tenants on the basis of their cultivable land;

(b) if so, the number of farmers in each category, State-wise;

(c) whether the Kisan Samman Pension Scheme is applicable to farmers of all categories;

(d) whether the welfare schemes of the Government are different for the categorized farmers or whether all the Government schemes are implemented uniformly to all the farmers; and

(e) if so, the details thereof?

Assistance to Disabled Persons for purchase/fitting of Aids/Appliances (ADIP) Scheme

†3573. Shri Imran Masood:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the basis of accepting application and distributing equipment's to Divyang applicants in "ADIP Scheme";

(b) the details of the agency responsible for accepting application and distributing equipment in ADIP Scheme for Divyang applicants in district Saharanpur;

(c) whether there is any monitoring system of Union Government or State Divyangjan Welfare Department on ALIM CO, the nodal agency for distributing equipment under the ADIP Scheme; and

(d) the year-wise details of applications, accepted applications and actual distribution of motorized tricycle under ADIP Scheme to Divyang applicants in Saharanpur district during last five years?

Gramin Agricultural Markets Initiative

3574. Shri Selvam G:

Shri Mani A:

Shri Navaskani K:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the details of the current status of the Gramin Agricultural Markets (GrAMs) initiative in terms of number of operational markets in the country;
- (b) the details of basic infrastructure and facilities mandated for the said GrAMs initiative;
- (c) whether all the GrAMs established so far have the required facilities for farmers such as storage, grading and auction platforms and if not, the reasons therefor;
- (d) whether the establishment of GrAMs has helped farmers in better price realization for their produce;
- (e) if so, the details of its impact including statistics on increased earnings for farmers;
- (f) whether the Government plans to expand the scope of these markets to cover more remote areas and if so, the details thereof; and
- (g) the role of GrAMs in achieving the Government's objective of doubling farmers' income by 2024?

Saansad Adarsh Gram Yojana

3575. Dr. Bachhav Shobha Dinesh:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) the total number of Gram Panchayats adopted under the Saansad Adarsh Gram Yojana (SAGY) during each of the last three years and the current year, in Maharashtra;
- (b) whether the SAGY has been effective in ushering development in the selected Gram Panchayats;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government is planning to continue the scheme beyond the year 2025;
- (e) whether the Government is planning to extend the scheme to members of the 18th Lok Sabha; and
- (f) if so, the details thereof and if not, the reasons therefor?

Upgrading Infrastructure of Krishi Vigyan Kendras

3576. Shri Mani A:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the details of the steps taken by the Government to upgrade the infrastructure of Krishi Vigyan Kendras across the country for better services to the farmers;
- (b) whether the Union Government has reviewed the working of KVKs and if so, the outcome thereof;
- (c) the number of KVKs under the control of the State Governments, ICAR, NGOs and agricultural universities, respectively;
- (d) whether any techniques/methods have been implemented beyond the pilot test in respect of the research conducted at ICAR in the last three years; and
- (e) if so, the details thereof and if not, the reasons therefor?

Check on Chemicals and Pesticides used in Cultivation

3577. Shri Yogender Chandolia:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government keeps a check on various chemicals and pesticides being extensively used in cultivation of rice grains, pulses, fruits and vegetables;
- (b) if so, the details thereof;
- (c) whether there is a governmental portal for registering complaints pertaining to presence of harmful chemicals in the food items; and
- (d) if so, the details thereof?

Deletion of Job Cards under MGNREGS

3578. Shri Azad Kirti Jha:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) whether job cards of the workers were deleted from Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the past five years, if so, the details thereof;
- (b) the details of the top three reasons for the deletion of job cards;
- (c) whether Aadhaar Based Payment Systems (ABPS) has also been a reason for the surge in the deletion of job cards, if so, the details thereof;
- (d) the details of the number of persons under MGNREGS scheme during the last five years, gender-wise; and
- (e) the percentage of MGNREGS workers whose Aadhaar is seeded with their respective job cards?

Reduction in Taxes on Cars

3579. Shri Gurmeet Singh Meet Hayer:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) whether as of October, 2024, approximately 7.9 lakh unsold cars worth 79,000 crore are lying in dealer yards due to declining sales, Inventory levels have rises to 80-85 days compare to the ideal 30-35 days, if so, the details thereof, the effective tax around 42 per cent. on cars has rendered vehicles increasingly unaffordable, if so, the details thereof;
- (b) whether the Government is considering reducing taxes on passenger vehicles to a flat 18 per cent. GST without cess or surcharges to improve affordability for the middle class, if so, the details thereof, if not, the reasons therefor;
- (c) the details of maintaining high taxes on vehicles that are a middle-class necessity rather than a luxury; and
- (d) the details of alternative measures that the Government is exploring to support the

automotive sector and alleviate the financial burden on consumers?

Non-bovine Milk

3580. Shri S Jagathratchakan:
Smt. Sanjna Jatav:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether non-bovine milk could be the future due to its therapeutic, medicinal properties insulin and low-lactose properties with cheap farming compared to cattle, milk could be the future in country; and

(b) the details of the initiatives that proposed to be taken by the Government to explore the numerous therapeutic properties of the milk of non-bovine species, such as goats, sheep, camels, donkeys, yaks, etc.?

Development of Climate-resilient Paddy Varieties

3581. Shri Gaurav Gogoi:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has assessed the vulnerability of different paddy-growing regions to climate change, if so, the details thereof;

(b) whether the Government is conducting any research to develop climate-resilient paddy varieties which can withstand extreme weather conditions and pests;

(c) the details of the specific strategies which are being implemented to help farmers adapt to climate change; and

(d) whether the Government is considering any measures to support farmers financially to help them to cope with the adverse impacts of climate change and if so, the details thereof?

Women Beneficiaries under PMMSY

3582. Dr. Kalanidhi Veeraswamy:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the details of women assisted under PM Matsya Sampada Yojana (PMMSY) within Tamil Nadu and what specific initiatives have been implemented to empower women in fisheries sector;

(b) whether the Government ensuring that benefits of PMMSY are reaching women from marginalized and rural communities, who are often engaged in small-scale fishing and aquaculture;

(c) whether training and capacity-building programs are being offered to women under this scheme to enhance their skills and promote entrepreneurship in the fisheries sector;

(d) whether the financial support mechanisms available for women entrepreneurs under the PMMSY and how are these funds being monitored to ensure effective utilization; and

(e) the details of measures in place to assess the impact of the PMMSY on women's livelihoods and empowerment in the fisheries sector and how does the Government plan to report these outcomes?

SMILE Scheme

3583. Shri G M Harish Balayogi:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) the total number of people rehabilitated under the SMILE scheme since its inception, year-wise, State/UT-wise, especially in Andhra Pradesh;
- (b) the number of women, children, people from ST/SC/OBC/PwD communities rehabilitated under the said scheme since its inception, year-wise, State/UT-wise, especially in Andhra Pradesh;
- (c) the number of people who were provided education and skill development training under the said scheme since its inception, year-wise, State/UT-wise, especially in Andhra Pradesh;
- (d) the total funds allocated and utilized under the said scheme, since its inception, State/UT-wise, especially in Andhra Pradesh;
- (e) the number of operational Garima Grehs under the SMILE scheme since its inception, year-wise, State/UT-wise, especially in Andhra Pradesh;
- (f) whether it is a fact that the current number of operational Garima Greh has decreased, if so, the details thereof; and
- (g) whether any city has achieved to be completely beggar-free under the SMILE scheme, if so, the details thereof?

Data of Farmers Practicing Organic and Natural Farming

3584. Shri Tanuj Punia:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government has data of the farmers who have adopted natural and organic farming system in the country, if so, the details thereof and the percentage thereto in each of the States;
- (b) whether the Government has increased or proposes to increase existing incentives for the farmers indulged in natural and organic farming, if so, the details thereof;
- (c) whether the Government has made efforts to increase the sale of manures other than bio-fertilizers for the use of the farmers;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the present status of the natural and organic farming system in the country?

Funds under District Export Hubs Scheme

3585. Shri Durai Vaiko:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) the details of funds disbursed to districts identified under Districts as Export Hubs scheme, especially Tiruchirapalli and Pudukottai, so far;
- (b) whether the Government plans to bring a stable trade policy on food export; and
- (c) if so, the details thereof and if not, the reasons therefor?

Export of Marine Products

3586. Shri Malaiyarsan D:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the details of quantity and value of marine products exported from country in the last three years;
- (b) the details of countries to which India exports the largest volume of marine products and any new markets that have been identified or targeted for export;
- (c) the steps being taken by the Government to enhance the export of marine products;
- (d) whether the Government has implemented any specific schemes or incentives to promote the export of marine products and if so, the details of such schemes and their impact;
- (e) whether the challenges faced by Indian marine product exporters, including issues related to quality control, logistics and market access and the measures taken by the Government to address these challenges; and
- (f) whether the Government has plans to enhance the processing capacity and infrastructure for marine products to meet international export standards and if so, the timeline and expected outcomes thereof?

Climate Change on the Livelihood of Fishermen

3587. Dr. M P Abdussamad Samadani:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) whether the Government is planning to conduct a quantitative survey on the adverse effects of climate change on the livelihood of the fishermen and if so, the details thereof;
- (b) whether the Government has any plans to increase the fuel subsidies for the fishermen;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) whether the Government is considering starting schemes to increase coastal aquaculture by supporting fishermen communities with capital and technical know-how, if so, the details thereof and if not, the reasons therefor?

Promotion of Growth of Manufacturing Sector

†3588. Shri Hanuman Beniwal:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government has taken necessary steps to promote the growth of the manufacturing sector and create more employment opportunities, reduce trade barriers to strengthen the country's indigenous production capabilities and to promote imports; and

(b) if so, the details thereof and if not, the reasons therefor?

Safety Training for Fishermen

3589. Shri Naveen Jindal:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government plan to provide training or to make fishermen aware of the issues relating to safety and maritime boundary;

(b) if so, the details thereof;

(c) the steps taken by the Government to find a permanent solution for the problem of fishermen frequently arrested due to crossing of maritime boundaries with neighbouring countries; and

(d) if so, the details thereof?

Standard Tariff for International Trade

3590. Shri Eswarasamy K:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether there is any standard tariff set for international trade for Non-Aligned and other developing countries; and

(b) if so, the details thereof?

Jobs/Employment for Divyangjan

†3591. Shri Satpal Brahamchari:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the year-wise details of application received from divyangjan for jobs/employment in Haryana specifically Sonipat Lok Sabha Parliamentary Constituency details of jobs/employment provided in relation of these applications during last three years;

(b) the details of the schemes conducted for divyanjan and year-wise and district-wise details of the amount spent on divyangjan during the same period;

(c) the number of skilled unemployed divyanjan in Haryana specifically Sonipat Lok Sabha

Parliamentary Constituency at present;

- (d) whether the Government has set any target to provide employment to them; and
 (e) if so, the details thereof and if not, the reasons therefor?

Support for Women Farmers

3592. Dr. Gumma Thanuja Rani:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government has implemented any schemes for providing financial and infrastructural support to women farmers;
 (b) if so, the details thereof and if not, the reasons therefor;
 (c) whether the Government has any data on number of women beneficiaries under PM-KISAN scheme, if so, the details thereof, State-wise; and
 (d) the steps taken to impart training and awareness about various central schemes in agricultural sector?

Schemes to Promote Fish Farming and Dairy Development

3593. Dr. Jayanta Kumar Roy:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) whether the Government has launched any schemes to promote fish farming and dairy development in Jalpaiguri district and if so, the details of funds allocated and beneficiaries identified; and
 (b) the details of steps being taken to address challenges faced by small-scale dairy farmers and fishers in Jalpaiguri?

Regulating Steel Plants

†3594. Shri Rudra Narayan Pany:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

- (a) whether the Government has formulated policy to regulate domestic steel plants of factories;
 (b) the number of domestic steel factories in Dhenkanal and Angul districts of Odisha; and
 (c) the provisions made for providing employment to unemployed locals in the said factories?

Creation of Employment

3595. Shri Vishweshwar Hegde Kageri:

Shri Biplab Kumar Deb:

Shri Parshottambhai Rupala:

Shri Anurag Singh Thakur:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

- (a) the measures taken by the Government for creation of employment opportunities in textile sector;
- (b) the total number of jobs likely to be created by the Government; and
- (c) the steps taken by the Government to attract investment in textile sector and target of growth of the sector particularly in State of Tripura?

Disqualification of converted Members

†3596. Dr. Manna Lal Rawat:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) whether there is any provision to disqualify/deprive those persons of minority community from the eligibility of SC/ST category who have given up their 'specific culture' and converted to Christianity and Islam;
- (b) if so, the details thereof including Scheduled Castes (SCs)/Scheduled Tribes (STs) in this regard;
- (c) if not, whether the Government proposes to disqualify converted members from the definition of Scheduled Tribes; and
- (d) if so, the details thereof?

Scholarship to SC, ST and OBC Students

†3597. Shri Amra Ram:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) the number of students belonging to Scheduled Casts, Scheduled Tribes and Other Backward Classes who have been provided scholarship during the last five years in Rajasthan;
- (b) the date-wise and fund-wise respective share provided by the Government to the above said State;
- (c) whether the Government proposes to provide scholarship to the students on monthly basis;
- (d) if so, the time by which it is likely to be provided; and
- (e) if not, the reasons therefor?

Refund from Sahara Group Co-operatives

3598. Shri Y S Avinash Reddy:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

- (a) whether the Government has taken any steps to remit the money deposited by crores of investors of Sahara Group Co-operative societies;
- (b) if so, whether the remittance has commenced; and
- (c) the details of provisions made to ensure authenticity of these investors?

Standardisation of Indian Products

†3599. Dr. Prashant Yadaorao Padole:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) whether any improvements have been made in production processes or source material of the products rejected in the international market, if so, the details thereof;
- (b) whether the Government has entered into any agreement with international organizations to seek technical guidance to improve the standards of quality of Indian products and if so, the details thereof; and
- (c) whether any long-term scheme of the Government to prevent international sanctions on Indian products in future?

Paramparagat Krishi Vikas Yojana

3600. Shri Tharaniventhan M S:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the overview of the Paramparagat Krishi Vikas Yojana (PKVY) scheme, including its main objectives and target beneficiaries;
- (b) the specific measures that are being implemented under the PKVY to promote organic farming and sustainable agricultural practices among farmers across the country including Arani Constituency of Tamil Nadu;
- (c) the manner in which the Government is ensuring that farmers, particularly those in rural and marginalized communities, have access to training and resources related to the PKVY;
- (d) whether the partnerships have been established with NGOs or local organizations to support the implementation of the PKVY, if so, the details thereof and the success achieved; and
- (e) the manner in which the Government plan to monitor and evaluate the impact of the PKVY on agricultural productivity, soil health and the overall livelihoods of participating farmers?

15th Finance Commission Grants

3601. Shri Prabhakar Reddy Vemireddy:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

- (a) whether Andhra Pradesh got 1st tranche of 15th Finance Commission grants for rural local bodies;
- (b) if so, details of tied and untied grants released to the Andhra Pradesh; and

(c) the details of above grants meant for district panchayats, block panchayats and gram panchayats?

Demands raised by Farmer Unions

3602. Smt. Harsimrat Kaur Badal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the Government plan to address demands raised by farmer unions and promises made by the Government to the farmers in 2021 in lieu of suspension of their agitation against three farm laws;

(b) the details of the measures the Government aims to adopt to move forward towards ensuring farmer participation within policy-making;

(c) the steps taken by the Government to resolve differences and let the farming community have faith in the Government's policies; and

(d) whether the Government plan to ensure participation of farmers in the Guaranteed MSP Committee, if not, the reasons therefor?

Use of banned Pesticides

3603. Shri Ajay Kumar Mandal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is aware that several banned pesticides are being used in the production/cultivation of crops, fruits and vegetables thereby having an adverse impact on human health, livestock and soil, if so, the details thereof and the corrective measures taken thereon;

(b) whether the Government is considering to promote the use of bio-pesticides under the Integrated Pest Management Approach which employs cultural, mechanical and biological methods of pest control in various States including Bihar and if so, the details thereof;

(c) whether the Government is considering to develop bio-pesticides by using bioslurry which is an alternative to chemical fertilizers and pesticides; and

(d) the details of the various steps taken by the Government to promote use of bio-pesticides/bio-fertilizers in the Country?

Government Welfare of Senior Citizens

†3604. Shri Chavda Vinod Lakhamshi:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government has any scheme for the number of elderly people which will increase naturally in the future with the population of the Country;

(b) if so, the details thereof;

(c) if not, whether the Government proposes to formulate any such scheme;

- (d) if so, the details thereof; and
 (e) the manner in which financial assistance is provided by the Government to old age homes running across the country?

Impact of CBAM on Indian Steel Industry

3605. Shri Asaduddin Owaisi:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

- (a) whether the Government has assessed the impact of the European Union's Carbon Border Adjustment Mechanism (CBAM) on the Indian steel industry;
 (b) the total steel export values to the European Union during each of the last five financial years;
 (c) the estimated loss to the steel industry as a result of the implementation of CBAM;
 (d) whether the Government is considering any measures to safeguard the interest of Indian exporters; and
 (e) if so, the details thereof and if not, the reasons therefor?

Losses incurred to the Farmers due to 'Dana' Cyclone

3606. Shri Ananta Nayak:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government is aware of losses incurred to the farmers due to 'Dana' cyclone that recently struck the eastern coast of India;
 (b) if so, the details thereof;
 (c) whether the Government has sent any Central team to assess the losses incurred to the farmers due to Dana Cyclone;
 (d) if so, the details thereof and if not, the reasons therefor;
 (e) whether the Government has announced any financial assistance for the farmers of affected States and if so, the details thereof; and
 (f) the other measures taken by the Government to provide relief to the farmers of Odisha and West Bengal?

Minimum Support Prices for Kharif Crops

3607. Shri Bastipati Nagaraju:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the details of the list of agriculture commodities for which Minimum Support Prices (MSP) are announced by the Government under kharif seasons every year;
 (b) the details of the list of agriculture commodities for which Price Support operations are carried out by the Government to provide MSP to the farmers under kharif season;

(c) the details of the list of nodal agencies of the Government that are nominated to carry out the Price Support operations for all agriculture commodities under kharif seasons; and

(d) whether the Price Support operations policy of the Government permits the processing of agricultural commodities procured at MSP rates from the farmers, if so, the details thereof?

Initiatives to support Farmers

3608. Dr. D Ravi Kumar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of measures taken to reduce market volatility and provide farmers with effective market linkages and real-time price information to protect them from price exploitation;

(b) the manner in which the Government addressing the impacts of climate change and natural disasters on agriculture, and the details of the support systems in place to mitigate crop losses and livestock mortality;

(c) the details of initiatives which are being implemented to improve farmers' access to agricultural extension services, modern technologies and scientific research tailored to their specific needs;

(d) the details of the Government plans to enhance farmers' involvement in policy-making processes to ensure that policies are more responsive to their challenges and needs; and

(e) the details of the programs which are in place to provide training, knowledge dissemination and affordable technology solutions to help farmers adopt innovative and sustainable agricultural practices?

Disqualification on Grounds of Defection

3609. Shri Bishnu Pada Ray:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the A&N Administration has made rules for disqualification on the grounds of defection in terms of "The A&N Islands (Municipal) Amendment Regulation, 2018" and also in case of "Panchayati Raj Institutions" promulgated by the President of India;

(b) if so, the details thereof;

(c) if not, the reasons therefor although six years has been passed; and

(d) whether the A&N Administration plans to notify and enforce these rules?

Budget Proposal for PMAGY

†3610. Shri Darshan Singh Choudhary:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the names of the schemes under the Pradhan Mantri Adarsh Gram Yojana under which the villages get benefited additionally;

- (b) the budget proposed for the PMAGY;
- (c) whether there is any proposal to enhance the target of allocated budget in PMAGY; and
- (d) if so, the details thereof?

Adoption of New Technologies in the Construction Industry

3611. Shri Parshottambhai Rupala:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) whether it is fact that new technologies are emerging in the construction industry globally requiring rapid upgradation and assimilation, if so, the details thereof; and
- (b) the steps taken or proposed to be taken by the Ministry, in collaboration/consultation with National Council for Cement & Building Materials (Ministry of Commerce), the Building Materials and Technology Promotion Council (Ministry of Housing), CSIR-Central Building Research Institute, Roorkee, and CSIR-Central Road Research Institute, to develop a proper strategy for smooth assimilation/adoption of new technologies in the construction industry through a coordinated approach of these entities?

Free Trade Agreements

3612. Shri Rao Rajendra Singh:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) whether the Government of India has any data on the multiple Free Trade Agreements (FTAs) that have been finalised since 2019, if so, the details thereof;
- (b) whether the Government of India has any data on any such free trade agreements that are currently being planned, if so, the details thereof indicating the number of jobs that these FTA's are likely to create for the Indian population; and
- (c) whether there is any data available on the impact that past FTA's have had on the relations between the countries that have been party to it and if so, the details thereof?

Financial Support for Rural Women

†3613. Shri Mansukhbhai Dhanjibhai Vasava:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) whether the Government has any schemes for empowerment of women by providing them loan to build houses or start their own business in rural areas;
- (b) if so, the details thereof;
- (c) whether the Government has any estimate of the number of women to be benefitted thereby; and
- (d) if so, the details thereof?

Lack of Technical Staff in Agriculture Department

†3614. Shri Bharat Singh Kushwah:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether marginal and small farmers often face delay in getting information about soil testing, certified seeds, mini kits, crop cycle, irrigation and pesticides use, new schemes, etc., at the local level due to lack of technical staff in Agriculture Department of Madhya Pradesh;

(b) whether the Government proposes to start a Pilot Project as an innovation to provide information about soil testing reports, crop cycle, fertilizers, seeds, pesticide use in crops, new schemes, etc. to small and medium farmers at the local level through mobile van equipped with technically skilled staff at the Development Block level via outsourcing; and

(c) if so, the details thereof and the time by which this could be implemented?

Pucca Houses to Poor People

†3615. Shri Chhotelal:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government has formulated any plan to provide pucca house to all poor people;

(b) if so, the details thereof; and

(c) the target in number set by the Government to build houses under the Pradhan Mantri Awas Yojana by the Government in the rural areas with the Budget of 2022-23?

Promoting Cultivation and Export of GI-tagged Kandhamal Turmeric

3616. Shri Sukanta Kumar Panigrahi:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has taken any recent steps to promote the cultivation and export of GI-tagged Kandhamal Turmeric, recognized for its unique quality and heritage;

(b) the manner in which the Government ensures the protection of the intellectual property rights associated with the Kandhamal Turmeric and the extent to which the farmers in the region benefitting from this recognition;

(c) whether the Government plans any initiatives for value addition of Kandhamal Turmeric, including processing, packaging and branding to enhance its market presence both domestically and internationally with training and Skilling; and

(d) whether there are any plans to include Kandhamal Turmeric in Government schemes for the development of spice crops and organic farming thereby ensuring sustainable growth and profitability for farmers in the region?

Agritech Startups to promote Innovation in agriculture Sector

†3617. Shri Gajendra Singh Patel:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Agritech Startups are the schemes to promote innovation in agriculture sector and increase productivity of farmers in India;

(b) whether the Agritech startups are the schemes to provide single simplified and digital license in place of multiple licenses for different sectors for the supply of agricultural input products like fertilizers, seeds and pesticides; and

(c) if so, the date by which the said schemes are likely to be implemented?

Popularity of Assam Tea

3618. Shri Phani Bhusan Choudhury:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government declare tea to be a national drink;

(b) whether the Government has proposed to increase the popularity of Assamese tea internationally; and

(c) the details of new schemes for Assam's tea industries for 2024–25?

Lakhpati Didi

3619. Shri Balabhadra Majhi:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the manner in which the initiatives taken by the Government to make women, financially independent under Self Help Group (SHG) successful;

(b) the manner in which Lakhpati Didi have been developed during last ten years; and

(c) the number of tribal women have been benefited under the above said scheme?

PACS as PMKSK

†3620. Shri Anil Baluni:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) whether the Government has taken any initiatives to promote the Primary Agricultural Credit Societies (PACS) to work as Pradhan Mantri Kisan Samridhi Kendras (PMKSKs);

(b) if so, the details thereof;

(c) the manner in which PACS are likely to be strengthened as a result thereof; and

(d) the details thereof?

Producers of Cotton

3621. Shri Tatkare Sunil Dattatrey:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether it is a fact that Maharashtra is one of the lead producers of cotton and textile industry hub;

(b) if so, whether the Government has introduced technical textile parks to encourage collaborative innovation in Maharashtra;

(c) whether the Government is aware that each textile park required to run a 24X7 skill development centre and it is also true that the Government has announced plans to develop six technical textile parks across Maharashtra's divisions, with equal subsidy support across all zones; and

(d) if so, the details thereof?

Discrepancies in BPL System

3622. Kumari Selja:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the measures taken by the Government to address the discrepancies in the BPL system, particularly regarding self-certification of household income through the Parivar Pehchan Patra (PPP);

(b) the manner in which the Government ensures that benefits under BPL schemes, such as free foodgrains and subsidized oil, reach the genuinely needy people considering the ease of entry into the BPL category; and

(c) the steps taken to rectify the rising number of people added to the BPL category with an increase of 8,12,198 people in November, 2024 alone?

Electric Car

3623. Shri Aditya Yadav:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) whether it has been brought to the notice of the Government that many car buyers who are positive about buying an electric car due to the lower cost of ownership over the lifespan of the vehicle, step back and choose to buy a petrol or diesel model instead as the Internal Combustion Engine (ICE) vehicles come with substantially cheaper sticker prices than their electric counterparts; and

(b) if so, the details of the preventive steps that are proposed to be taken by the Government keeping in mind that factors like lack of EV charging infrastructure, range anxiety, considerably

longer charging time impacting overall journey duration etc. are adding woe to worry for the EV buyers or potential electric car buyers?

PM Young Achievers' Scholarship Award Scheme for Vibrant India (PM YASASVI)

3624. Shri Ravindra Dattaram Waikar:
Smt. Shambhavi:
Shri Naresh Ganpat Mhaske:
Dr. Shrikant Eknath Shinde:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री
be pleased to state:

(a) whether the Government is implementing the PM Young Achievers' Scholarship Award Scheme for Vibrant India (PM YASASVI) to provide scholarships and educational support to students from Other Backward Classes (OBC), Economically Backward Classes (EBC) and Denotified Tribes (DNT);

(b) whether the scheme includes specific provisions to offer Pre-Matric and Post-Matric Scholarships for these categories of students and if so, the details thereof;

(c) whether any allocations have been made for the construction of hostels to accommodate OBC, EBC and DNT students, particularly those attending Government schools;

(d) the details of financial support provided under the scheme to students pursuing Top Class School and College Education, including eligibility criteria and financial limits for tuition, living expenses and other academic costs; and

(e) whether the Government has set any targets or impact assessment measures to ensure the scheme's effective implementation and contribution to the vision of Viksit Bharat @ 2047?

Boost to Textile Industry

3625. Shri Ranjit Dutta:

Will the Minister of TEXTILES

वस्त्र मंत्री
be pleased to state:

(a) the aims and objectives of the PM Mitra textile park;

(b) whether the Government has any plan/propose to establish a PM Mitra Parks in Assam under the Prime Minister Mega Integrated Textile Region and Apparel scheme;

(c) whether any steps have been taken to boost the textile industry in Assam, especially for traditional handlooms and indigenous fabrics like Muga silk, under the PM Mitra scheme or other central government schemes if so, the details thereof; and

(d) if not, the reasons therefor?

Development of Silicon Valley Township

3626. Shri Giridhari Yadav:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री
be pleased to state:

(a) whether Government has any proposal to Develop Silicon Valley type Township in the country dedicated to Startups and entrepreneurs and investors, if so, the details thereof;

(b) the details of the status and works taken by National Industrial Corridor Development Corporation (NICDC), as on date; and

(c) the details of the steps taken to encourage Start-ups and new business investors?

Beneficiaries under PMKMY

3627. Dr. Dharamvira Gandhi:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of the farmers enrolled under the Pradhan Mantri Kisan Maandhan Yojana (PMKMY) since its inception, year and State-wise;

(b) the details of funds allocated and disbursed under PMKMY each year; and

(c) the distribution of small and marginal farmers enrolled under PMKMY, State-wise?

Industrial Node under Industrial Corridors in Bihar

3628. Shri Rajiv Pratap Rudy:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of progress made on the first industrial node developed under industrial corridors in Bihar;

(b) the financial allocation made by the Government for the development of this node, along with details of funds sanctioned and utilized so far;

(c) whether there are any delays in the completion of the project, and if so, the reasons therefor; and

(d) the expected employment potential and economic benefits anticipated from the development of this node for the Bihar?

Clean Plant Programme

3629. Shri Vishnu Datt Sharma:

Dr. Rani Srikumar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has approved the Clean Plant Programme (CPP) under Mission for Integrated Development of Horticulture (MIDH);

(b) if so, whether this program aims to improve the country's horticulture sector by providing farmers access to high-quality, virus-free planting materials and will help increase their crop yields, improved taste, appearance, and nutritional value of crops through setting up nine world-class state-of-the-art clean plant centres across the country;

(c) if so, whether the Government has any proposal to set up a clean plant centre in the

Khajuraho of Chhatarpur district in Madhya Pradesh and Tamil Nadu under the CPP and if so, the details thereof;

(d) the details regarding the places and the criteria based on which the places have been selected for establishing the Clean Plant Centres (CPCs); and

(e) whether the Government plans to expand the program to other States, including Tamil Nadu which alone contributes around 7-8 per cent of horticultural production of the country, in the near future?

Socio-Economic inclusion of Women Entrepreneurship

†3630. Shri Ramvir Singh Bidhuri:
Smt. Kamaljeet Sehrawat:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of steps taken by the Government in collaboration with the private sector companies for the socio economic inclusion of women entrepreneurs; and

(b) the details of Sustainable Transport for Rural Entrepreneurs through Electric Bicycles (STREE) in empowering rural women by providing them access to green mobility through the green transportation?

Jute Packaging Materials Act (JPMA)

3631. Shri Sudama Prasad:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether according to the Jute Packaging Materials Act (JPMA), Jute and Textiles Control Order (JTCO) and the Jute Packaging Mandatory Act, 1987 foodgrains and sugar are packaged in jute bags, if so, the details thereof;

(b) whether the Government is aware of a shortfall of demand for jute despite good production of jute, if so, the actions taken by the Government to address the shortfall of demand;

(c) whether the demand shortfall has led to a lot of livelihood losses for the workers and people depending on the industry along with the steps taken by the Government to address the issue;

(d) the number of complaints received by the Government to violations mandating compulsory jute packaging for foodgrains and sugar during the last three years; and

(e) the action taken by the Government against these individual complaints and penalties collected during the said period?

Scheme for Textile Industry

†3632. Shri Vivek Thakur:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

- (a) whether the Government is implementing any special scheme for promotion of textile export;
- (b) if so, the details thereof;
- (c) whether the Government is considering any special scheme for increasing the market access of domestic textile industry in various countries due to the situation in Bangladesh; and
- (d) if so, the details thereof?

Initiatives for Dairy Sector

3633. Shri Amarsing Tisso:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री
be pleased to state:

- (a) the details of initiatives taken by the Government to promote dairy farming in Karbi Anglong and Dima Hasao Districts of Assam;
- (b) the details of plans to establish milk processing units/cooperatives in these areas to enhance the dairy supply chain;
- (c) whether the Government is addressing the challenges faced by local dairy farmers, such as feed stock supply and veterinary care; and
- (d) if so, the details thereof and if not, the reasons therefor?

Objectives of BBSSL

†3634. Shri Sunil Kumar:

Will the Minister of COOPERATION

सहकारिता मंत्री
be pleased to state:

- (a) the purpose and objectives of the Government behind the establishment of Bharatiya Beej Sahakari Samiti Limited (BBSSL);
- (b) whether it is true that BBSSL is instrumental in boosting the rural economy and making the country self-sufficient in seed production and the manner in which it is likely to help the country become self-sufficient in seed production;
- (c) the places in Bihar where BBSSL branches are functioning;
- (d) whether it has its branches in Balmiki Nagar, Bihar;
- (e) if so, the details thereof; and
- (f) if not, whether the Government is considering to open its Branch, if so, the details thereof?

NCRB Data on Farmer Suicide Rates

3635. Shri G Kumar Naik:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री
be pleased to state:

- (a) whether the Government has analysed National Crime Records Bureau (NCRB) data to identify disparities in farmer suicide rates among States and the reasons for such disparities, if so, the details thereof and if not, the reasons therefor;

(b) whether the Government has conducted or commissioned any studies to understand the underlying causes of farmer suicides including economic, social and environmental factors, if so, the findings thereof and if not, the reasons therefor;

(c) whether the policy measures and schemes introduced for farmer welfare during the last ten years have succeeded in increasing farmer income and reducing suicides, if so, the measurable impact thereof and if not, the reasons therefor; and

(d) whether specific measures have been implemented to reduce farmers' dependency on private loans and informal credit sources, if so, the details thereof and their effectiveness?

Rural Roads in Andhra Pradesh

3636. Shri Daggumalla Prasada Rao:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the number of rural roads in Andhra Pradesh that have been identified as severely damaged or impassable during the last rainy season, district-wise and the criteria used for the same in the previous five years;

(b) whether accidental deaths have been reported on these roads during the last five years, if so, the details thereof;

(c) the amount of funds allocated and utilized for the repair and maintenance of rural roads in Andhra Pradesh during the last five years, year-wise and district-wise; and

(d) the details of measures taken to ensure the quality and durability of rural road construction in Andhra Pradesh to withstand adverse weather conditions, particularly during heavy rains?

Technological Solutions to address Agricultural Challenges

3637. Shri Praveen Khandelwal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has implemented or plans to implement technological solutions aimed at addressing the challenges faced by the agricultural community in the country;

(b) if so, the details of such initiatives, State-wise; and

(c) the details of the steps being taken to enhance farmers' digital literacy and capacity-building to effectively utilize these technological advancements?

Status of Scooters India Limited

3638. Dr. Thirumaavalavan Tholkappiyan:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) whether the Government is aware of the present status of Scooters India Limited;

(b) if so, the details thereof;

(c) whether the Government has any plan to make Scooters India Limited a formidable

competitor to the private two and three wheeler manufacturer; and
(d) if not, the reasons therefor?

Jat Reservation

†3639. Smt. Sanjna Jatav:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री
be pleased to state:

- (a) whether the Government is aware of the fact that Jats of Haryana, Uttar Pradesh and Rajasthan have reservation in the list of Central OBC category;
- (b) if so, whether the Jats of Dholpur of Bharatpur Parliamentary Constituency also have reservation in the list of Central OBC category;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has any proposal to include the Jats of Dholpur district in Rajasthan in the Central OBC list; and
- (e) if so, the time by which Jats of Dholpur in Bharatpur Parliamentary Constituency is likely to include in the Central OBC list?

Export of Millets

3640. Dr. D. Purandeswari:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री
be pleased to state:

- (a) whether the Government has implemented any measures to facilitate, promote and encourage the export of millets from the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the current status of millet exports from the country, categorised by States particularly in Andhra Pradesh;
- (d) whether the Government is undertaking efforts to educate people about the benefits of millet consumption, if educational efforts are in place, if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken by the Government to penetrate the global market for millets?

Exposure of Children to Pesticides during Agricultural Activities

3641. Smt. Dhanorkar Pratibha Suresh:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री
be pleased to state:

- (a) whether there have been children's deaths and injuries due to occupational exposure to pesticide sprays during agricultural activities in the country;
- (b) whether the hospitals are instructed to maintain details of children and others exposed to pesticide sprays and poisoning; and
- (c) whether the Government has any plan to protect children from such pesticide exposures, if

so, the details thereof?

NIRYAT Portal

3642. Shri Jagdambika Pal:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of the key characteristics of the National Import-Export Record for Yearly Trade Analysis (NIRYAT) Portal;

(b) whether the Portal provides export data categorized by commodities to assist the relevant stakeholders with precise information; and

(c) if so, the details thereof?

Housing Project of National Scheme of Fishermen

†3643. Shri Devesh Chandra Thakur:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the amount allocated for construction of houses under the housing project of National Scheme of Welfare of Fishermen is not adequate for construction of houses;

(b) if so, whether the Government has implemented any new scheme in this regard; and

(c) if so, the details thereof?

Doubling the income of Farmers

3644. Shri Benny Behanan:

Shri Zia Ur Rehman:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has formulated any policies with the aim of doubling the income of farmers;

(b) if so, the details of policies adopted and if not, the reasons therefor;

(c) the time by which the farmers in the country expect their incomes to be doubled, given that the Government had promised to double farmers' incomes by 2022; and

(d) the steps taken by the Government to provide adequate support for essential agri-infrastructure such as storage facilities, to prevent the estimated 22% foodgrain wastage?

Quality Standards in Animal Husbandry Sector

†3645. Shri Jyotirmay Singh Mahato:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government has taken any steps to improve the quality standards in the animal husbandry, fisheries and dairy sector particularly in relation to animal health product safety;

(b) the details of the measures implemented to ensure adherence to the quality standards across the country;

(c) whether the Government has collaborated with any research institute or international organisation to adopt best practice for quality improvement; and

(d) if so, the details thereof and if not, the reasons therefor?

New Bilateral Agreements

3646. Shri E T Mohammed Basheer:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government has proposed for any new bilateral agreements to enhance cooperation in trade, defence, and technology with neighbouring and allied countries;

(b) the extent to which India benefited from recent multilateral initiatives in areas like climate change, counter-terrorism, and public health; and

(c) the details of steps taken by the Government to strengthen cooperation with BRICS and ASEAN nations?

Implementation of Welfare Scheme for Farmers

†3647. Shri Rajesh Ranjan:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is implementing various schemes for the welfare of the farmers;

(b) if so, the details thereof; and

(c) the details of progress witnessed in the condition of the farmers under the said schemes during the last three years?

Scheme for Spinning Mills

†3648. Shri Sanjay Uttamrao Deshmukh:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government has formulated any special scheme for setting up of yarn spinning mills in Yavatmal district and if so, the details thereof;

(b) whether there is any scheme on Public Private Partnership (PPP) model to set up the said mills in cotton sector of Yavatmal and if so, the details thereof;

(c) whether the Government has implemented any support policy to provide remunerative

price of cotton to the farmers in Yavatmal and if so, the details of the impact thereof;

(d) the schemes of the Government to promote textile industry in Yavatmal; and

(e) whether any financial assistance is being given for the development of necessary infrastructure for the said mills in Yavatmal district and if so, the details thereof?

Mahila Battalion in CISF

3649. Shri Tapir Gao:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the salient features of the Mahila Battalion, the first all-women battalion of the Central Industrial Security Force (CISF); and

(b) the details of the training programs and the recruitment process for the Mahila Battalion?

Implementation of National Saffron Mission

3650. Shri Aga Syed Ruhullah Mehdi:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is aware that saffron production in Kashmir has declined by 67.5 per cent between 2010-2023 despite the implementation of National Saffron Mission (NSM) and if so, the details thereof;

(b) whether there are only 3 functional bore-wells have been constructed out of the required 128 bore-wells identified in the 2010 study by Sher-E-Kashmir University for saffron cultivation and if so, the reasons for this shortfall and the timeline for completing the remaining infrastructure;

(c) the specific steps taken by the Government to address challenges of climate change, irrigation infrastructure and environmental degradation affecting saffron cultivation in Kashmir along with the outcomes achieved so far; and

(d) whether the Government will consider ordering an enquiry into the implementation and effectiveness of NSM given the significant decline in production despite reported expenditure of Rs. 400 crores and if so, the details thereof?

Agricultural Land loss due to Land Acquisition

3651. Shri Sudhakar Singh:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the data on the extent of Agricultural land that has been lost across the country due to land acquisition by various agencies State-wise;

(b) the impact of the loss of agricultural land on country's food security and the Government assessment on the long-term implications of such acquisitions;

(c) whether the Government has conducted or proposed to conduct any study to analyze the

effects of agricultural land loss on food production and rural livelihoods; and

(d) the details of the measures that are being taken to balance developmental needs with the preservation of agricultural land to ensure sustainable food security for the nation?

Benefits from Startup India Initiative

3652. Shri P C Mohan:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details and the number of startups in Bengaluru district have benefited from the Startup India Initiative in terms of financial support, regulatory relief and tax exemptions since its launch, and what has been the impact on job creation;

(b) the details of the specific measures are being implemented by the Government to promote women's entrepreneurship and support startups in Bengaluru district under the Startup India Scheme;

(c) whether the funding has been allocated to the Startup India Scheme in the current fiscal year and the details of the scheme's major achievements during the last 12 months; and

(d) whether any new initiatives or policy changes under consideration to enhance startup support, especially in emerging sectors like health-tech, agri-tech and green technologies?

Connectivity of Villages under PMGSY

†3653. Smt. Geniben Nagaji Thakor:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the villages have been connected to each other in Gujarat including Banaskantha district under Pradhan Mantri Gramin Sadak Yojana;

(b) if so, the details thereof; and

(c) if not, the steps being taken to connect villages to each other in the said area?

Steps to Promote Sustainable Farming and Organic Farming

3654. Shri Haribhai Patel:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has taken any steps to promote sustainable farming, organic farming and reduce the use of pesticides inputs and if so, the details thereof;

(b) whether the Government has initiated any policies in this regard and if so, the details thereof;

(c) whether the Government has taken any measures for better market access and fair prices for agricultural produce in Gujarat and if so, the details thereof; and

(d) whether any proposal has been or is being taken by the Government to enhance the income and livelihoods of farmers in Gujarat and if so, the details thereof, State/district

wise?

Setting up of Industrial Units in Uttar Pradesh

†3655. Shri Ashok Kumar Rawat:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government proposes to set up Government funded New Industrial Units in some of the districts of Uttar Pradesh for providing employment to the youth;

(b) if so, whether there is any proposal to set up such industrial units as Misrikh in Uttar Pradesh; and

(c) if so, the details thereof?

Application under PLI Scheme

3656. Shri Sukhdeo Bhagat:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details and the total number of applications approved under the Production-Linked Incentive (PLI) scheme year and State-wise;

(b) the details of the breakdown of applications approved under the PLI scheme industry and sector-wise;

(c) the details of funds allocated and disbursed under the PLI scheme year and State-wise; and

(d) the details of the data for employment generated as a result of the PLI scheme year-wise?

Rural Development through PMGY

†3657. Shri Babu Singh Kushwaha:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of developments made through Pradhan Mantri Gramin Yojana (PMGY) during the last five years;

(b) the measures taken by the Government to further strengthen Panchayati Raj Institutions;

(c) the present status of women's participation in the said programmes implemented for the empowerment of women; and

(d) the progress made in wasteland development and water conservation projects under the Hariyali Programme so far?

Basic Facilities provided to Panchayats

†3658. Shri Harish Chandra Meena:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the details of basic facilities provided to Panchayats by the Government with the view of developing rural areas, districts towns and tehsils in the country especially in Rajasthan;

(b) the details of the achievements made during each of the last five years and the current years, State-wise;

(c) whether the Government has evaluated the basic facilities provided to Panchayats with the aim of improving quality of life in villages across the country alongwith Tonk-Sawai Madhepur district of Rajasthan;

(d) if so, the details thereof; and

(e) the details of the steps taken by the Government for empowerment of Panchayat?

Vision of Gram Swaraj

†3659. Shri Arun Govil:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether the vision of Gram Swaraj is being realized through the Panchayati Raj system in the country;

(b) whether the Jammu and Kashmir Panchayati Raj Act, 1989 has been implemented in Jammu and Kashmir as a result of removal of Article 370; and

(c) whether the changes in the development of villages after implementation of the above Act in Jammu and Kashmir, if so, the details thereof?

Establishment of Floriculture and Horticulture Special Zones

3660. Shri K Gopinath:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has any proposals for the establishment of Floriculture and Horticulture Special Zones in Hosur region; and

(b) if so, the details thereof and if not, the reasons therefor?

Dr. Ambedkar Foundation

†3661. Shri Ravindra Shukla *Alias* Ravi Kishan:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether Dr. Ambedkar Foundation working on any scheme for social harmony and if so, the details thereof; and

(b) whether Dr. Ambedkar Foundation in collaboration with National University for higher education and research for students of Scheduled Castes, if so, the details thereof?

Objective of MGNREGS

†3662. Shri Virendra Singh:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of budget sanctioned by the Government for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for the current financial year;

(b) whether the basic objectives of MGNREGS is to provide employment or development in rural areas, if so, the details thereof;

(c) whether the ratio of 60 and 40 per cent Kucha and Pucca work is approved under MGNREGS and the payment to the registered jobs is made on the basis of the said approval where payment irregularities have been noticed against the work done;

(d) if so, the details of actions taken by the Government, State-wise including Uttar Pradesh;

(e) whether the Government proposes to conduct inquiry by the high level investigating agency particularly in Chandauli district of Uttar Pradesh; and

(f) whether the Government would issue an advisory to the Uttar Pradesh Government as the administration under control is not showing any keen interest in complying with the decision taken in the Disha Committee?

Agricultural Research and Development Institutes

3663. Shri Yaduveer Wadiyar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of number of Agricultural Research and Development Institutes which are working for agricultural innovation in the State of Karnataka;

(b) the details of agriculture related works done by the said Agricultural R&D Institutes during the last ten years; and

(c) whether the Government plans to set up an Agricultural Research and Development Institute in Piriapatna taluk of Mysuru District?

Organic Carbon in Agricultural Land

†3664. Shri Utkarsh Verma Madhur:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the presence of organic carbon in agricultural land is regularly checked and the time interval thereof;

(b) the reasons for decrease in organic carbon in soil over the past two decades;

(c) whether the Government proposes to take any action to increase the organic carbon

availability in soil; and

(d) if so, the details thereof?

Promoting Natural Farming

3665. Dr. Kirsan Namdeo:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is encouraging organic farming/natural farming as the demand for

such products are gradually increasing and if so, the details thereof, State-wise;

(b) the details of the funds sanctioned and utilized during the last three years, State/UT-wise;

(c) the steps taken for the development of natural farming in the country and the incentives given to farmers engaged in natural farming;

(d) the steps taken by the Government to facilitate marketing for the farmers engaged in natural farming;

(e) whether the Government has formulated any new policy for promoting natural farming; and

(f) the timeline proposed for implementing the said policy and the manner in which it would be beneficial for the farmers?

Improving Infrastructure Facilities in Agriculture Sector

3666. Shri Navaskani K:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the major initiatives undertaken by the Government to improve infrastructure facilities in the agriculture sector over the last five years;

(b) the total funds allocated and utilized for agricultural infrastructure development, year-wise;

(c) the details of the key projects completed and their impact on farmers;

(d) whether the Government has undertaken any recent projects for improving irrigation infrastructure;

(e) if so, the details of these projects and their current status;

(f) whether the Government has prioritized small and marginal farmers in its agricultural infrastructure development programmes;

(g) if so, the details of such targeted initiatives; and

(h) the measures being taken to increase their access to these facilities?

Vacant Post in Silk Board

3667. Dr. C N Manjunath:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government aware that the Post of Chairman, Central Silk Board (CSB), is vacant since August 2019;

(b) the time by which the Vacant post will be filled by the Government for the smooth and effective functioning of CSB;

(c) whether the Government aware that the large quantity of domestic Silk Waste is being exported to China and value-added products are coming back to India at a higher prices;

(d) whether the Government planning for the establishment of few spun silk mills at ideal locations of the country to counter the unfair trade practices;

(e) whether the Government proposes to accord non-governmental agencies for augmenting the production of basic seed (P1) under the supervision of NSSO; and

(f) whether there is any proposal to declare mulberry cultivation area as special sericulture zone, since silk production is declining and to prevent acquisition of such land and if so, the details thereof?

Funds Allocated for Rehabilitating Manual Scavengers

3668. Shri Vamsi Krishna Gaddam:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the funds allocated and utilised for rehabilitating manual scavengers in the country under central schemes since 2020, State/UT- wise, particularly in Telangana;

(b) the total number of beneficiaries yet to receive financial aid or skill training in Telangana;

(c) whether the Government has reviewed implementation bottlenecks; and

(d) the steps being taken to expedite the disbursement of pending funds and benefits?

Cities under NICDP

3669. Smt. Kanimozhi Karunanidhi:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of the cities selected for National Industrial Corridor Development Programme (NICDP);

(b) the details of the criteria adopted for selecting cities to be developed as industrial smart cities under the NICDP;

(c) whether the Government has considered the inclusion of Thoothukudi as an industrial smart city under the NICDP; and

(d) if so, the details thereof, and if not, the reasons therefor?

Care of Stray Animals

†3670. Shri Ujjwal Raman Singh:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) total number of Government and non-government shelter homes taking care of stray animals registered in the country during the year 2023-24, the State-wise details thereof;
- (b) the number of complaints received by the Government during the year 2023-24 regarding negligence in the care of stray animals due to lack of space and other facilities in shelter homes;
- (c) whether the Government proposes to increase the financial allocation for the modernisation of government and non-government shelter homes; and
- (d) if so, the details thereof and if not, the reasons therefor?

Seats reserved for SC/ST/OBC

3671. Shri K Radhakrishnan:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री
be pleased to state:

- (a) the details of number of seats reserved for SC/ST/OBC in Central Universities vacant since 2014 and the steps taken to fill the same;
- (b) whether all scholarships under various schemes for SC/ST/OBC have been disbursed, if so, the details thereof;
- (c) if not, the details of the pending disbursement; and
- (d) the time by which the disbursement will be made?

Key Components for Rural Development

3672. Dr. Shivaji Bandappa Kalge:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री
be pleased to state:

- (a) the details of steps taken towards facilitating basic education, skill training and health during the last ten years since these are the key components of rural development;
- (b) whether the density of beneficiaries to basic education, skill training and health has been reduced; and
- (c) if so, the details thereof?

Funds for Panchayati Raj Institutions

†3673. Shri Balwant Baswant Wankhade:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री
be pleased to state:

- (a) whether States have fully utilized the funds allocated under various schemes to Panchayati Raj Institutions;
- (b) if so, the details thereof during the three years including the current year Scheme/State/Year-wise;
- (c) the details of action taken by the Government to ensure full utilization of funds allocated to Panchayati Raj;
- (d) whether the Government contemplates to increase the funds allocated to States under

these schemes; and

(e) if so, the details thereof State/Scheme-wise?

Installation of Checking Devices of Inter-State Borders

†3674. Smt. Roopkumari Choudhary:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government proposes to formulate any plan to prevent drug smuggling, cow smuggling, human trafficking by installing modern checking devices like scanners and modern cameras at inter-State borders; and

(b) if not, whether the Government proposes to issue any directions to the State Governments for mandatory installation of such devices?

Human Trafficking Cases in Tripura

3675. Shri Biplab Kumar Deb:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the number of cases registered for human trafficking in the State of Tripura during the last two years along with the number of Indian Nationals and foreign Nationals involved in the said cases;

(b) the number of persons apprehended in this connection during the said period; and

(c) the details of the measures adopted by the Government to curb human trafficking in the country?

National Action Plan for Drug Deemed Reduction (NAPDDR)

3676. Shri N K Premachandran:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government proposes to implement the programmes for reducing the consumptions of drugs and control drug addiction, if so, the details and the action taken thereon;

(b) whether the Government proposes to implement the National Action Plan for Drug Deemed Reduction in a time bound manner, if so, the details thereof;

(c) whether the Government proposes to release the fund for State of Kerala under NAPDDR, if so, the details thereof;

(d) whether the Government examined the request from Government of Kerala to release the amount for implementation of NAPDDR during the year 2024-25, if so, the details of action taken thereon; and

(e) whether the Government proposes to extent the project, if so, the details thereof?

Development of Handloom Industry

†3677. Mrs Ruchi Vira:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the steps taken/being taken by the Government for the development of handloom industry in the country;

(b) the amount of subsidy being given by Government to weavers under yarn supply scheme in the country, particularly in Uttar Pradesh; and

(c) the number of districts of Uttar Pradesh where weavers are being given the benefit of subsidy under yarn supply scheme and the amount of subsidy given during the last five years and the current financial year?

Inclusion of Ho Language in Eighth Schedule

†3678. Smt. Joba Majhi:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government proposes to include 'Ho' language in Eighth schedule of the Constitution of India to preserve it and in view of its pervalence in large area of Jharkhand; and

(b) if so, the details thereof and if not, the reasons therefor?

Integrated Special and Inclusive Teacher Education Programme (ISITEP)

†3679. Shri Bharatsinhji Shankarji Dabhi:

Shri Jashubhai Bhilubhai Rathva:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the details of the Integrated Special and Inclusive Teacher Education Programme (ISITEP) and the role played by skilled teachers workforce equipped to teach Divyang Children; and

(b) whether the said Programme has been developed in line with National Education Policy (NEP), 2020 guideline?

New Projects in Heavy Industries

†3680. Shri Zia Ur Rehman:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

- (a) whether any policy has been formulated for faster implementation of the new Projects and Schemes of the Ministry of Heavy Industries;
- (b) if so, the policies adopted in this regard; and
- (c) if not, the reasons therefor?

New Delhi
Monday, December 16, 2024/
Agrahayana 20, 1946 (Saka)

UTPAL KUMAR SINGH
SECRETARY-GENERAL

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Remarks
LOK SABHA
CORRIGENDA

to the List of Questions for WRITTEN ANSWERS on
Tuesday, December 17, 2024/Agrahayana 26, 1946 (Saka)

Question No. Correction

- 3454 Part (a) line 1: for "ODOP"
read "One District One Product (ODOP)"
- 3540 Insert second name of Member: "Dr. M P Abdussamad Samadani"
- 3574 Insert second name of Member: "Shri C N Annadurai"
- 3611 Part (b) line 2: for "(Ministry of Commerce),"
read "(Ministry of Commerce and Industry),"
- 3612 Part (a) line 1: for ""whether the Government of India"
read "whether the Government"
- 3612 Part (b) line 1: for ""whether the Government of India"
read "whether the Government"
- 3640 Part (d) Line 2: delete "if educational efforts are in place,"
after "consumption"
- 3646 Part (a) line 2: for "and allied countries;"
read "and allied countries, if so, the details thereof;"
- 3649 Insert Member Name: "Dr. Rajesh Mishra"
- 3652 Part (d) Line 2: for "and green technologies"
read "and green technologies and if so, the details
thereof?"

New Delhi;
December 13, 2024
Agrahayana 22, 1946 (Saka)

UTPAL KUMAR SINGH
Secretary General